

ORISSA HIGH COURT

FILING REPORT AS ON :22/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/12193/2025	GARAKA SAMBA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	MARINE PS AT ARJIPALLI /37 /2025 () //	AOD20240000306C202500062
2	D-BLAPL/12194/2025	LULU PRADHAN VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /241 /2024 () //	AOD20240000581C202500051
3	D-BLAPL/12195/2025	LULU PRADHAN VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /243 /2024 () //	AOD20240000581C202500053
4	D-BLAPL/12196/2025	CHITTARANJAN @ DASHRATH DHARUA VS STATE OF ODISHA	DURGA PRASAD SANGRAMJIT MALLICK VS	CYBER CRIME AND ECONOMIC OFFENCES, AOD20240000581C202500007 () //	AOD20240000581C202500007
5	D-BLAPL/12197/2025	PALUS KHADIA VS STATE OF ODISHA	SURENDRA MOHANTY VS	SASON /263 /2024 () //	AOR20220001301C202500015
6	D-BLAPL/12198/2025	DHEERAJ KUMAR MOHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CYBER CRIME AND ECONOMIC OFFENCES, AOD20240000581C202500062 () //	AOD20240000581C202500062
7	D-BLAPL/12199/2025	DIPU SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BALIMI /284 /2023 () //	AOR20220001631C202500111
8	D-BLAPL/12200/2025	LULU PRADHAN VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /242 /2024 () //	AOD20240000581C202500052
9	D-BLAPL/12215/2025	BIDYUT KUMAR SAHOO @ DHUMA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHADRAK RURAL /691 /2024 () //	
10	D-BLAPL/12224/2025	KUSA NAIK @ KANHAR @ KUSHA KANHAR VS STATE OF ODISHA	BISWOJEET LENKA VS	BOUDH /234 /2020 () //	
11	D-BLAPL/12225/2025	AJAYA DIGAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	/ /0 () //	

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12	D-BLAPL/12229/2025	DAMU GADABA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /140 /2023 () //	
13	D-BLAPL/12231/2025	SATYABRATA PATEL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /418 /2024 () //	
14	D-BLAPL/12234/2025	SIBA BHOI @ BHASKAR SWAIN VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /65 /2025 () //	
15	D-BLAPL/12240/2025	NABINA PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
16	D-BLAPL/12242/2025	MAHESWAR TEJI VS STATE OF ODISHA	DEBABRATA DASH VS	GOLAMUNDA /155 /2023 () //	
17	D-BLAPL/12243/2025	SURAJ MOHAKUD @ BANKA VS STATE OF ODISHA	SANJEEB KUMAR BEHERA VS	JAMDA PS /27 /2020 () //	AOR20250000290C202500001
18	D-BLAPL/12248/2025	NIKSON NAYAK VS STATE OF ODISHA	MD. ARIF KHAN VS	/ / () //	AOR20220004000C202500003
19	D-BLAPL/12249/2025	RABINDRA SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /96 /2023 () //	
20	D-BLAPL/12252/2025	KALIA @ BISWARANJAN NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	TIRTOL /81 /2024 () //	
21	D-BLAPL/12259/2025	MD. SONU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	MACHHKUND /30 /2020 () //	
22	D-BLAPL/12262/2025	NARASINGH PANGI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /577 /2024 () //	
23	D-BLAPL/12263/2025	BIJAYA KHILLA	RAJIB LOCHAN PATTNAIK	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/12264/2025	NIRANJAN JANI	RAJIB LOCHAN PATNAIK	KODINGA /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/12265/2025	NAKUL JANI	RAJIB LOCHAN PATNAIK	KODINGA /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/12267/2025	PADMINI DALEI @ BINDHANI	DIBYAJYOTI SAHOO	BALASORE TOWN /356 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/12268/2025	BHASKAR ROUT	SURESH CHANDRA PRADHAN	MAHAKALPARA /256 /2024	AOR20220003509C202500027
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/12269/2025	DAMBARU GANDA @ HARIJAN	RAJIB LOCHAN PATNAIK	KODINGA /197 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/12276/2025	BIBHUTI DHARUA	PRAMOD KUMAR BOHIDAR	TARBHA /14 /2024	AOR20220000467C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/12278/2025	BIJU NAIK	RAMANI KANTA PATTANAIAK	RASOL /72 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/12279/2025	GANGA SODI	JUGALA KISHORE PANDA	MALKANGIRI /683 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/12281/2025	MUNA DHAKAD	JUGALA KISHORE PANDA	MATHILI /87 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/12283/2025	BHABANI SANKAR DASH @ BABUNA	PRANAY KUMAR MAHARAJ	PURI TOWN /135 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/12288/2025	SUNIL KUMAR DAS	SUDHANSU KUMAR SUBUDHI	BADAGODA P.S. /722 /2024	
		VS	VS	()	

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35	D-BLAPL/12290/2025	STATE OF ODISHA BISHAL DUBEY VS	BIJAYA KUMAR RAGADA VS	// KORAPUT GRPS /10 /2025 ()	
36	D-BLAPL/12293/2025	STATE OF ODISHA PEERUDDIN KHAN VS	BIJAYA KUMAR RAGADA VS	// POTTANGI /35 /2025 ()	
37	D-BLAPL/12303/2025	STATE OF ODISHA BIDYADHAR NAIK @ FUKUL VS	DEBASIS MISHRA VS	// JATNI P.S. /121 /2025 ()	AOR20230001300C202500035
38	D-BLAPL/12306/2025	STATE OF ODISHA SK. IMRAN @ SK.JAPAN @ SK.JAPANI VS	DUSHMANTA SAHOO VS	// MARINE PS AT BALARAMGADI /3 /2021 ()	
39	D-BLAPL/12307/2025	STATE OF ODISHA LEMBU @ LAMBODHAR @ LAMBODAR NAYAK VS	DEBASHIS ROUSTRAY VS	// BANHARPALI /10 /2023 ()	
40	D-BLAPL/12308/2025	STATE OF ODISHA SUSANTA KUMAR SAHOO VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /64 /2025 ()	AOR20220001297C202500107
41	D-BLAPL/12311/2025	STATE OF ODISHA MIRZA RABBANI BAIG VS	BIDYALOK MOHAPATRA VS	// CYBER CRIME AND E.O, BALASORE /9 /2025 ()	
42	D-BLAPL/12312/2025	STATE OF ODISHA ANIRUDHA PARAMANIK VS	BISWAJIT TRIPATHY VS	// BYREE /196 /2024 ()	
43	D-BLAPL/12316/2025	STATE OF ODISHA PRADIP @ PRADIPTA KUMAR NAYAK VS	PRATIK NAYAK VS	// RAJKANIKA /141 /2025 ()	
44	D-BLAPL/12317/2025	STATE OF ODISHA BIMALANANDA BHUYAN VS	TANMAYA KUMAR MOHANTY VS	// EOW,BHUBANESWAR /10 /2020 ()	
45	D-BLAPL/12324/2025	STATE OF ODISHA PRAVAT MALLICK VS	ASHUTOSH MOHANTA VS	// KEONJHAR TOWN /548 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/12325/2025	SANTOSH PANDIA @ SANTOSH KUMAR PANDIA VS STATE OF ODISHA	DEBASIS MISHRA VS	JATNI P.S. /121 /2025 () //	AOR20230001300C202500036
47	D-BLAPL/12326/2025	SURYA PRATAP PARIDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHURDA SADAR /88 /2025 () //	AOD20240000364C202500063
48	D-BLAPL/12331/2025	MANOJ ORAM VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /58 /2024 () //	
49	D-BLAPL/12334/2025	AMAR KUMAR DEY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /231 /2020 () //	
50	D-BLAPL/12337/2025	BHARAT BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NUAGAON /74 /2025 () //	
51	D-BLAPL/12339/2025	MAHADEBA @ MAHADEV @ HEMANTA PUTI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /296 /2022 () //	
52	D-BLAPL/12354/2025	PRAMOD NAGAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KANJIPANI /74 /2023 () //	AOD20240000364C202500064
53	D-BLAPL/12355/2025	GOUTAM MAHALIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /217 /2025 () //	
54	D-BLAPL/12356/2025	AMAR KUMAR DEY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BASTA /191 /2022 () //	
55	D-BLAPL/12363/2025	JIMUTA BAHAN PATTANAIAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NUAGAON /74 /2025 () //	
56	D-BLAPL/12369/2025	CHITTRANJAN ROUT @ BIHARI VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	INDUASTRIAL,NISA /91 /2025 () //	
57	D-BLAPL/12370/2025	PATALESWAR @ PATALSEWAR SAHU	NISHAT AFREEN	KORAPUT GRPS /5 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/12377/2025	LAXMIDHAR BEHERA	SATYA PRAKASH SATPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/12380/2025	RAMDEV SINGH CHOUDHURY	SUDHANSU SEKHAR DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/12382/2025	SHIBA HANTAL @ PUJARI	SANGRAM KESHARI ROUT	PADWA /69 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/12385/2025	MANAS RANJAN MISHRA	PRASANTA KUMAR SAHOO	SUNDARGARH SADAR /268 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/12386/2025	SARAT BEHERA	PRAVASH CHANDRA JENA	NUAGAON /74 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/12387/2025	GURUBANDHU BHANDARI	TUKUNA KUMAR MISHRA	KOSAGUMUDA /39 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/12390/2025	BIDYADHAR BARGE	SACHIDANANDA PADHEE	BARPALLI /322 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CMAPL/16544/2025	EXECUTIVE ENGINEER ELECTRICAL TPNODL	SURESH CHANDRA DASH	//	AOD20240000953C202500005
		VS	VS	()	
		KISHAN SEVA KENDRA		//	
66	D-CMP/16356/2025	SK. HABIB	BIJAYA KUMAR NAYAK (3)	//	
		VS	VS	()	
		AMINA BIBI		//	
67	D-CMP/16375/2025	RAJALAXMI SAHU	KISHORE KUMAR MISHRA	//	AOD20240000867C202500014
		VS	VS	()	
		TARINI PRASAD RATH		//	
68	D-CMP/16386/2025	M/S. KALINGA INSULATION, JAGATSINGHPUR	DIGAMBARA MISHRA	//	
		VS	VS	()	

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69	D-CMP/16408/2025	M/S. AES (INDIA) PVT. LTD., DELHI PRAVEEN CHANDRA BHANJDEO VS PRATIBHA MANJARI DEVI	SOURAV SUMAN BHUYAN VS	// // 0 //	
70	D-CMP/16411/2025	PRAVEEN CHANDRA BHANJDEO VS PRATIBHA MANJARI DEVI	SOURAV SUMAN BHUYAN VS	// 0 //	
71	D-CMP/16415/2025	KSHITISH PRASAD BEHERA VS PABITRA KUMAR PRAHARAJ	SOURAV SUMAN BHUYAN VS	// 0 //	
72	D-CMP/16422/2025	SUKAN NAIK @ SAKUNTALA PATEL VS AJYODHANATH NAIK	AJAYA KUMAR NANDA VS	// 0 //	
73	D-CMP/16452/2025	SIMANCHAL PATTNAIK VS PRADEEP KUMAR PATTNAIK	SITIKANT MISHRA VS	// 0 //	
74	D-CMP/16464/2025	BAJRANG SHARDA VS TAPAN KUMAR PANDIT	SOUMYA MISHRA VS	// 0 //	
75	D-CMP/16474/2025	RAMA CHANDRA PARHI VS NARAYAN CH. PRADHAN	MAHESWAR MOHANTY VS	// 0 //	
76	D-CMP/16494/2025	JITENDRA KUMAR SAHOO VS DAYANIDHI NAG	BHASKAR CHANDRA PANDA VS	// 0 //	
77	D-CMP/16509/2025	ABHISHWETA @ ABHISWETA MISHRA VS ASHOK KUMAR MISHRA	AMIT PRASAD BOSE VS	// 0 //	
78	D-CMP/16517/2025	SAILABALA BEHERA VS JOGENDRA NATH KALUNDIA	TAPAN KUMAR MOHANTY VS	// 0 //	
79	D-CMP/16577/2025	SHANTILATA SATAPATHY @ KAR VS SUBASH CHANDRA SAHOO	KUMARBAR NAYAK VS	// 0 //	

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80	D-CONTC/16321/2025	DEVI PRASAD PATTANAYAK VS SANJIV KUMAR MAJHI,CHIEF MANAGER,CANARA BANK	ADV. VS	// ()	
81	D-CONTC/16328/2025	PRABHASINI BHOI VS GIRISH S N, COMMISSIONER CUM SECRETARY PANCHAYAT RAJ DEPTT.	RAJJEET ROY VS	// ()	AOR20220001462C202500049
82	D-CONTC/16336/2025	DEBENDRA HIKAKA VS ALOMANI SETHI, OFFICER ON SPECIAL DUTY(LAND REFORMS),KORAPUT	ADV VS	// ()	AOD20220001936C202500011
83	D-CONTC/16337/2025	BARENDRA KRISHNA NAYAK VS USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	ADV VS	// ()	AOD20240000618C202500042
84	D-CONTC/16338/2025	DR. SUSHREE SANGEETA KAR VS ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND WELFARE DEPTT.	ADV VS	// ()	AOD20240000618C202500041
85	D-CONTC/16345/2025	RANJIT DAS VS TAPAS RANJAN DEHURY,OAS	ADV. VS	// ()	
86	D-CONTC/16349/2025	SANJUKTA BARIK VS MADHUSUDAN DASH,IAS	ADV. VS	// ()	
87	D-CONTC/16381/2025	BIRANCHI NARAYAN NATH VS SATYABRATA SAHOO,ADDL.CHIEF SECRETARY	PRABIN DAS VS	// ()	
88	D-CONTC/16384/2025	RASHMITA MOHANTY VS SHALINI PANDIT, IAS	ADV. VS	// ()	
89	D-CONTC/16387/2025	DILLIP KUMAR SAHOO VS PREM CHANDRA CHOUDHURY,IAS	ADV. VS	// ()	
90	D-CONTC/16389/2025	KALPANA ACHARYA VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPTT.	AUROBINDA SAHOO VS	// ()	AOD20220003080C202500008
91	D-CONTC/16402/2025	BASUDEV ROY	ADV.	//	

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		VS	VS	()	
92	D-CONTC/16406/2025	BHABANA SAHU,DISTRICT EDUCATION OFFICER,AMBABHONA,BARGARH DR.ANJALI PATTANAİK	ADV.	//	
		VS	VS	()	
93	D-CONTC/16409/2025	SACHIDANANDA NAYAK,OAS DIBAKAR BADU	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
94	D-CONTC/16412/2025	RATINDRA NARAYAN MALLİK,CHIEF ENGINEER DHARANIDHAR DAS	ADV.	//	
		VS	VS	()	
95	D-CONTC/16413/2025	ARVIND AGRAWAL, IAS NIRANJAN DAS	ADV.	//	
		VS	VS	()	
96	D-CONTC/16421/2025	ASWATHY S., IAS BIBHUTI BHUSAN PATNAİK	ADV	//	AOR20220001390C202500027
		VS	VS	()	
97	D-CONTC/16447/2025	DEVI PRASAD ACHARYA, TAHASILDAR, DELANGA TAHASIL,PURI CHANDRAJIT MOHANTY	ADV	//	AOD20230000737C202500031
		VS	VS	()	
98	D-CONTC/16448/2025	DIBYA JYOTI PARIDA, COLLECTOR CUM CEO,ZILLA PARISHAD, GANJAM CHANDRAJIT MOHANTY	ADV	//	AOD20230000737C202500032
		VS	VS	()	
99	D-CONTC/16449/2025	MANJULATA MALLİK,SECRETARY IN CHARGE,BOARD OF SECONDARY EDUCATION,ODISHA RUDRASHISH MOHANTY	RAJEET ROY	//	AOR20220001462C202500050
		VS	VS	()	
100	D-CONTC/16457/2025	KAMAL LOCHAN BARAL,EXECUTIVE ENGINEER, TPCODL PRADEEP KUMAR SAHU	ADV.	//	
		VS	VS	()	
101	D-CONTC/16462/2025	DEORANJAN KUMAR SINGH,SECRETARY.REVENUE AND DISASTER MANAGEMENT DEPARTMENT,BBSR,KHURDHA KUMUD CHANDRA SAMAL	ADV.	//	
		VS	VS	()	
102	D-CONTC/16466/2025	SHREE DASARATHI NAG,REGIONAL PROVIDENT FUND COMMISSIONER-II,BBSR,KHURDA SUKANTA CHANDRA @ SUKANTA ROUT	ADV.	//	
		VS	VS	()	

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103	D-CONTC/16473/2025	SHREE DASARATHI NAG,REGIONAL PROVIDENT FUND COMMISSIONER-II,BBSR,KHURDA // ALETHES KHARIN DHANPHUL	ADV.	//	
		VS	VS	0	
104	D-CONTC/16483/2025	ANU GARG,PRINCIPAL SECRETARY,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA// SAMIR KUMAR PATNAIK	ADV.	//	
		VS	VS	0	
105	D-CONTC/16485/2025	DEORANJAN KUMAR SINGH,IAS DURMILA THELA	ADV.	//	
		VS	VS	0	
106	D-CONTC/16487/2025	ANU GARG,IAS HIRA DEI MAJHI	ADV.	//	
		VS	VS	0	
107	D-CONTC/16491/2025	JAYADEV PRADHANI,SPECIAL LAND ACQUISITION OFFICER,KHARIAR,NUAPADA BARUN SAHU	ADV.	//	
		VS	VS	0	
108	D-CONTC/16493/2025	JAYADEV PRADHANI,SPECIAL LAND ACQUISITION OFFICER,NUAPADA DUTI NAIK	ADV.	//	
		VS	VS	0	
109	D-CONTC/16503/2025	ALOK KUMAR KAR,DIRECTOR CHANDRAMANI PRADHAN	ADV.	//	
		VS	VS	0	
110	D-CONTC/16507/2025	SHALINI PANDIT, IAS USHARANI PRADHAN	ADV.	//	
		VS	VS	0	
111	D-CONTC/16512/2025	ANANYA DAS,IAS HEMA CHANDRA PATTNAIK	ADV.	//	
		VS	VS	0	
112	D-CONTC/16520/2025	VIR VIKRAM YADAV,IAS ASHOK KUMAR PATTANAYAK	ADV.	//	
		VS	VS	0	
113	D-CONTC/16525/2025	VIR VIKRAM YADAV,IAS ASHOK KUMAR PATTANAYAK	ADV.	//	
		VS	VS	0	
		VIR VIKRAM YADAV,IAS		//	

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114	D-CONTC/16572/2025	RAJANIKANTA PANI VS BIJAYA KUMAR MOHAPATRA,DIRECTOR,HEALTH SERVICES,BBSR	ADV. VS	// ()	
115	D-CRLA/12205/2025	SANJEEB MUGRI VS STATE OF ODISHA	DURGA PRASAD S.MALLICK VS	BOLANGIR SADAR /280 /2022 ()	AOD20240000510C202500008
116	D-CRLA/12235/2025	SOMANATH JANKA VS STATE OF ODISHA	RAMESH MAHARANA VS	BALICHANDRAPUR /370 /2012 ()	
117	D-CRLA/12273/2025	BABLU VERMA VS STATE OF ODISHA	RITA SINGH VS	NIALI /246 /2023 ()	
118	D-CRLA/12309/2025	MANOJ @ MAANJU NAYAK VS STATE OF ODISHA	ASHOK DAS VS	DIGAPAHANDI /209 /2021 ()	
119	D-CRLA/12353/2025	RAHIM HARIJAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	UMERKOTE /49 /2023 ()	
120	D-CRLA/12374/2025	HEMANTA MALIK VS STATE OF ODISHA	SIBA RANJAN POLAI VS	RAMBHA (KHALLIKOTE) /247 /2025 ()	
121	D-CRLLP/12373/2025	RASHMI RANJAN SETHY VS SANTILATA MOHANTY	RABINDRA NATH PRUSTY VS	JAGATSINGPUR /216 /2016 ()	
122	D-CRLMC/12202/2025	BIBEKA SAHU VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	AGALPUR /80 /2023 ()	AOR20220003999C202500003
123	D-CRLMC/12204/2025	SUBHRANSU SEKHAR SETHY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUSRA /70 /2022 ()	AOD2024000001C202500107
124	D-CRLMC/12221/2025	DILLIP KUMAR SHAW @ DILIP KUMAR SHAW VS LAXMIDHAR SAHOO	ARIJEET MISHRA VS	//0 ()	
125	D-CRLMC/12222/2025	SANTOSH KUMAR SETHY	BIJAYA KUMAR BEHERA 1	JAGANNATHA PRASAD /159 /2017	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/12260/2025	KALIA SAHU	SURENDRA KUMAR GARTIA	/ /0	
		VS	VS	()	
		TAHASILDAR -CUM-EXECUTIVE MAGISTRATE, SUBARNAPUR		//	
127	D-CRLMC/12261/2025	BINAYA CHHATIA	DIBYAJYOTI SAHOO	BAMUNIGAM /50 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/12266/2025	RANJAN KUMAR KAR @ RANJI	SANJIT MISHRA	KENDRAPARA /215 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/12272/2025	BISHESWAR MENDILI @ BISESWAR @ TINA	JUGALA KISHORE PANDA	KANTAMAL /18 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/12284/2025	CENTRAL BUREAU OF INVESTIGATION	SARTHAK NAYAK, (SPL. P.P. CUM R. COUNSEL, C.B.I) /0		
		VS	VS	()	
		SAROJ KUMAR DAS		//	
131	D-CRLMC/12287/2025	RABI NARAYAN DAS	AMLAN SHAKTI PAUL	KHURDA P.S. /69 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/12289/2025	ABHISEK PUROHIT	BISWA KUMAR MISHRA	SAHID NAGAR P.S. /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/12294/2025	ANUP KUMAR BAGH	SUBASH CHANDRA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/12305/2025	HRUSIKESH PRADHAN	SUSANTA KUMAR BARAL	KHUNTUNI /39 /2023	AOR20220001297C202500108
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/12328/2025	DUSASAN DALEI	DEBASIS MISHRA	JENAPUR /153 /2019	AOR20230001300C202500037
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/12336/2025	NARAYAN BALIARSINGH	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	

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137	D-CRLMC/12347/2025	STATE OF ODISHA RANJIT BEHERA @ MITHUN VS	HEMANT KU. TRIPATHY VS	// KHUNTUNI /78 /2021 ()	
138	D-CRLMC/12352/2025	STATE OF ODISHA JAMUNA MUNDA @ SAMANTA VS	DEBASIS MISHRA VS	// KEONJHAR SADAR /184 /2017 ()	AOR20230001300C202500039
139	D-CRLMC/12358/2025	STATE OF ODISHA BASANTA KUMAR PAUL VS	NIRANJAN LENKA VS	// / /0 ()	
140	D-CRLMC/12360/2025	KALYANI BEHERA MADHAB SAHOO VS	DEBASIS MISHRA VS	// KHUNTUNI /8 /2014 ()	AOR20230001300C202500038
141	D-CRLMC/12361/2025	STATE OF ODISHA SANTOSH KUMAR SAHU VS	NIRANJAN LENKA VS	// BADSAMI /69 /2025 ()	
142	D-CRLMC/12362/2025	STATE OF ODISHA ANANDA CHANDRA LENKA@ANANDA LENKA VS	SURYAKANTA DWIBEDI VS	// RANPUR /150 /2013 ()	
143	D-CRLMC/12364/2025	STATE OF ODISHA ANTARYAMI SAHU VS	BIDYADHAR MANSING VS	// CAPITAL P.S. /460 /2013 ()	
144	D-CRLMC/12366/2025	STATE OF ODISHA NIGAMA PRASAD PATHY VS	LALIT KUMAR MAHARANA VS	// BARAMBA /148 /2014 ()	
145	D-CRLMC/12371/2025	STATE OF ODISHA BASUDEV DHAL VS	SUKANTA KUMAR NAYAK VS	// RAJKANIKA /343 /2021 ()	
146	D-CRLMC/12378/2025	STATE OF ODISHA TRIPURARI SAHOO VS	PRAVASH CHANDRA JENA VS	// ANGUL TOWN /1003 /2024 ()	
147	D-CRLMC/12388/2025	STATE OF ODISHA MANEE @ MANAS DALEI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// NANDANKANAN /57 /2016 () //	

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148	D-CRLMP/12210/2025	BIPLAB KUMAR NAYAK VS COMMN. OF POLICE,KHURDA	BIRAJA PRASANNA DAS VS	/0 0 //	
149	D-CRLMP/12214/2025	M/S. MANAPPURAM FINANCE LTD. VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	/0 0 //	
150	D-CRLMP/12216/2025	BINATI MOHAPATRA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	/0 0 //	
151	D-CRLMP/12220/2025	ASHUTOSH MOHAPATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	/0 0 //	
152	D-CRLMP/12227/2025	KABERI MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/0 0 //	
153	D-CRLMP/12296/2025	KANHU CHARAN PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	/0 0 //	
154	D-CRLMP/12298/2025	SUNIL KUMAR MISHRA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	/0 0 //	
155	D-CRLMP/12322/2025	EITINA SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/0 0 //	
156	D-CRLMP/12350/2025	PRAVA RANJAN MISHRA VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS	/0 0 //	
157	D-CRLREV/12206/2025	SIBA DEHURY @ SUBU DEHURY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/102 /2015 0 //	
158	D-CRLREV/12277/2025	M/S. SMS ASIA PVT. LTD., SUNDARGARH VS M/S. TRL KROSAKI REFRACTORIES LTD.,	SOHAN MISHRA VS	/0 0 //	
159	D-CRLREV/12368/2025	B.GOURI KUMARI	TUKUNA KUMAR MISHRA	/0	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLREV/12389/2025	SHEIKH ARSHAD	JYOTIRMAYA SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLREV/12392/2025	SHEIKH ARSHAD	JYOTIRMAYA SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-EXP/16603/2025	SABITARANI CHAND	PRADEEP KUMAR DAS	//	AOR20220001207C202500058
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-FAO/16436/2025	SUKANTI NAYAK	AKSHYANGSHU SEKHAR NANDY	//	
		VS	VS	()	
		UDAYA VANU DAS		//	
164	D-FAO/16440/2025	MANAGING COMMITTEE OF HIGH SCHOOL, NABARANGPUR	ANUR KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-FAO/16489/2025	SITARAM DASH	SAROJANANDA MISHRA	//	
		VS	VS	()	
		DAYANIDHI PANDA		//	
166	D-FAO/16504/2025	LEGAL MANAGER, M/S. SHRIRAM GENERAL INSURANCE CORPORATION	ANIL KUMAR DALAI	//	
		VS	VS	()	
		BIJAYA KUMAR DALAI		//	
167	D-FAO/16516/2025	LEGAL MANAGER, M/S. SHRIRAM GENERAL INSURANCE CORPORATION	ANIL KUMAR DALAI	//	
		VS	VS	()	
		PRASANNA KUMAR DALAI		//	
168	D-JCRLA/12342/2025	JAYASHANKAR NAIK	ADV.	BHAWANIPATNA SADAR /151 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-JCRLA/12346/2025	REPA MURMU	ADV.	GORUMOHISANI /68 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-JCRLA/12351/2025	PANCHUA BEHERA @ BHOI	ADV.	SATYABADI /232 /2014	
		VS	VS	()	

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171	D-JCRLA/12357/2025	STATE OF ODISHA KAKRUNAKAR JHODIA @ KARNAKAR JHODIA VS	ADV. VS	// ANDIRAKANCHA /9 /2018 ()	
172	D-JCRLA/12359/2025	STATE OF ODISHA DELIN BAGH VS	ADV. VS	// KUCHINDA /73 /2023 ()	
173	D-MACA/16341/2025	STATE OF ODISHA RAJKISHORE BEHERA VS	PRADEEP KUMAR MISHRA VS	// // ()	
174	D-MACA/16368/2025	NARAYAN CHHATRIYA SWARUP MOHANTY VS	SRINIBAS MOHANTY VS	// // ()	
175	D-MACA/16497/2025	NEYAMULLA KHAN B.M., MAGMA HDI GENERAL INSURANCE CO. LTD., VS	BHARJA PRASAD DUTTA VS	// // ()	
176	D-MACA/16524/2025	DEZILIA RANTI PATRO TATA AIG GENERAL INSURANCE CO. LTD., KHURDA VS	G.P.DUTTA VS	// // ()	
177	D-MACA/16536/2025	SWAPNESWARI MOHANTY @ SWAPNA MOHANTY ORIENTAL INSURANCE CO.LTD., BBSR VS	RIMJHIMBALA PATI VS	// // ()	
178	D-MACA/16540/2025	KANHU CHARAN DASH D.M., ICICI LOMBARD GENERAL INSURANCE CO. LTD., VS	CUTTACK VS	// // ()	
179	D-MACA/16550/2025	HADIBANDHU MOHARANA LEGAL MANAGER, IFFCO TOKIO GENERAL INSURANCE CO. LTD., VS	WELICOPRASA, BIRURDA VS	// // ()	
180	D-MACA/16561/2025	RUNU SAHU M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK VS	G.P.DUTTA VS	// // ()	
181	D-MACA/16595/2025	SAILENDREE SAHOO D.M., UNITED INDIA INSURANCE CO.LTD., ANGUL VS	RAMESH CHANDRA SAHOO 1 VS	// // ()	
		LAGAMANI RAY		//	

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182	D-MATA/16369/2025	CHANDAN KUMAR NANDI VS MITALI MADHUSMITA PAL	NIRANJAN PRASAD PATRA VS	// 0 //	
183	D-MATA/16490/2025	CHANDRASEKHAR MISHRA VS SUSHRI SANGITA RATH	SARTHAK BISWAL VS	// 0 //	
184	D-MATA/16594/2025	TARAKNATH MISHRA VS RAJESWARI MISHRA	RUCHI RAJGARHIA VS	// 0 //	
185	D-OTAPL/16445/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESHWAR VS M/S. VEDANTA LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// 0 //	AOR20220001780C202500051
186	D-OTAPL/16446/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESHWAR VS M/S. VEDANTA LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// 0 //	AOR20220001780C202500052
187	D-OTAPL/16543/2025	COMMISSIONER OF CUSTOMS VS M S VEDANTA LTD	Tushar Kanti Satapathy VS	// 0 //	AOR20220001780C202500053
188	D-RPFAM/16343/2025	SUBASH NAYAK VS MAKADAMA NAYAK	DIGANT KALLOL DEO VS	// 0 //	
189	D-RPFAM/16410/2025	K.RAJESH VS B.MANORAMA	P.V.BALAKRISHNA VS	// 0 //	
190	D-RPFAM/16475/2025	RASMITA OJHA VS SRIKANTA MAHARANA	BIBEKANANDA MAHAPATRA VS	// 0 //	
191	D-RPFAM/16479/2025	RAJENDRA KUMAR DAS VS PRAVASINI MAHARANA	BISHNU PRASAD PRADHAN VS	// 0 //	
192	D-RPFAM/16586/2025	AJAYA KUMAR MOHANTY VS MINATI BHUYAN	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
193	D-RVWPET/16318/2025	DILESHWAR PATRA	SUSANTA DASH	//	

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		VS	VS	()	
194	D-RVWPET/16376/2025	SANJUKTA@DHARITRI KHAMARI STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000172C202500193
		VS	VS	()	
195	D-RVWPET/16382/2025	CHINTAMANI BHUIAN SUDHANSHU SEKHAR CHOUDHURY	ADV.	//	
		VS	VS	()	
196	D-RVWPET/16423/2025	CHINTAMANI SAMAL SANTANU KUMAR DIXIT	AKSHAYA KUMAR PANDEY	//	
		VS	VS	()	
197	D-RVWPET/16599/2025	COMMISSIONER OF ENDOWMENTS, BBSR PRINCIPAL SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT	RODASIG	//	LOD20240000200C202500208
		VS	VS	()	
198	D-RVWPET/16600/2025	KHIROD CHANDRA THAPA PRINCIPAL SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT	ADV. KANAKA DEPT	//	LOD20240000194C202500202
		VS	VS	()	
199	D-RVWPET/16601/2025	PRASHANNA KUMAR SAHU PRINCIPAL SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT	RODASIG	//	LOD20240000172C202500196
		VS	VS	()	
200	D-RVWPET/16602/2025	GHANA SHYAM SAHU PRINCIPAL SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT	RODASIG	//	LOD20240000200C202500207
		VS	VS	()	
201	D-TRP(C)/16467/2025	DUKHABANDHU ORAM JHUNA BARIK	KISHORE CHANDRA RAJGURU MOHAPATRA	//	
		VS	VS	()	
202	D-TRP(C)/16492/2025	BASUDEV BARIK SWAGATIKA BARIK	ROHIT RANJAN RAY	//	
		VS	VS	()	
203	D-WA/16329/2025	ASUTOSH BARIK RITANJALI SURUJAL	RAJJEET ROY	//	AOR20220001462C202500048
		VS	VS	()	
204	D-WA/16330/2025	STATE OF ODISHA STATE OF ODISHA	AUROVINDA MOHANTY,A.S.C	//	LOD20240000194C202500199
		VS	VS	()	

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205	D-WA/16331/2025	MANMATH NATH DAS STATE OF ODISHA VS	AUROVINDA MOHANTY,A.S.C VS	// // ()	LOD20240000200C202500205
206	D-WA/16332/2025	BAURIBANDHU PARIDA KARUNAKAR SETH VS	KISHORE KUMAR MISHRA VS	// // ()	AOD20240000867C202500013
207	D-WA/16333/2025	STATE OF ODISHA STATE OF ODISHA VS	AUROVINDA MOHANTY,A.S.C VS	// // ()	LOD20240000172C202500192
208	D-WA/16334/2025	SOURENDRA NARAYAN PATRA STATE OF ODISHA VS	PRAVAT KUMAR PANDA,A.S.C VS	// // ()	LOD20240000194C202500198
209	D-WA/16335/2025	BIJAYA KUMAR BISWAL STATE OF ODISHA VS	SANJIB KUMAR SWAIN,A.G.A VS	// // ()	LOD20240000200C202500204
210	D-WA/16569/2025	MAGUNI CHARAN SENAPATI INDIAN OIL CORPORATION LTD., BHUBANESWAR VS	SREEJIT MOHANTY VS	// // ()	
211	D-WP(C)/16314/2025	RAMACHANDRA NAYAK PARAPATHI LACHHAMAYA VS	SRINIVAS MOHANTY VS	// // ()	AOR20240000732C202500011
212	D-WP(C)/16315/2025	STATE OF ODISHA M/S MAA MANGALA LABOUR SUPPLY AGENCY VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500060
213	D-WP(C)/16316/2025	STATE OF ODISHA PURUSOTTAM DAS VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202500029
214	D-WP(C)/16317/2025	STATE OF ODISHA BISHNU CHARAN SWAIN VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500059
215	D-WP(C)/16319/2025	STATE OF ODISHA RAMESH CHANDRA SAHOO @ RAMESH CHANDRA SAHOO VS	SHUNASHYAM MUDULI VS	// // ()	AOD20240000001C202500108
		STATE OF ODISHA		//	

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216	D-WP(C)/16320/2025	SANJUKTA MAHARANA VS DIPANJALI MAHAPATRA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500061
217	D-WP(C)/16322/2025	LAXMIDHAR KHUNTIA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	AOD20240000001C202500113
218	D-WP(C)/16323/2025	SUKANTI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500063
219	D-WP(C)/16324/2025	JADUMANI BAG VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //	AOD20240000333C202500032
220	D-WP(C)/16325/2025	MADHUSUDAN PANDA VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //	
221	D-WP(C)/16326/2025	BICHITRANANDA NAYAK VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //	AOR20220001247C202500055
222	D-WP(C)/16327/2025	PUJA SAHOO VS THE SUB-COLLECTOR, BANKI	TARUNKANTA PATTNAIK VS	// 0 //	
223	D-WP(C)/16339/2025	NARAYANI MOHANTY VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //	
224	D-WP(C)/16340/2025	RITESH BISWAL VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //	
225	D-WP(C)/16342/2025	SUBASH JENA VS STATE OF ORISSA	BIKASH KUMAR ROUSTRAY VS	// 0 //	
226	D-WP(C)/16344/2025	JAYAKRUSHNA DHAL VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
227	D-WP(C)/16346/2025	M/S SHREE BHARAT MOTORS LIMITED	GOPABANDHU DASH	//	

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		VS	VS	0	
228	D-WP(C)/16347/2025	THE CHIEF EXECUTIVE OFFICER (CEO) ICICI BANK LIMITED BISWARANJAN PRADHAN	BIGYAN KUMAR SHARMA	//	
		VS	VS	0	
229	D-WP(C)/16348/2025	DEPUTY DIRECTOR, DIRECTORATE OF SECONDARY EDUCATION, ODISHA, BBSR SURESH CHANDRA SINGBHOI	ARUN KUMAR PATRA	//	
		VS	VS	0	
230	D-WP(C)/16350/2025	STATE OF ODISHA SWAYAMPRAVA SRUTAKIRTI BISWAL	BIKASH KUMAR ROURAY	//	
		VS	VS	0	
231	D-WP(C)/16351/2025	RAMESH CHANDRA BISWAL BRAHMANANDA PRADHAN	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
232	D-WP(C)/16352/2025	STATE OF ODISHA SURENDRA PRASAD NAYAK	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
233	D-WP(C)/16353/2025	STATE OF ODISHA KARUNAKAR MOHANTA	SATYABRATA SATAPATHY	//	
		VS	VS	0	
234	D-WP(C)/16354/2025	STATE OF ODISHA THE MANAGEMENT IN CHARGE PRESIDENT , SUB DIVISIONAL OFFICE	KARUNAKAR RATH	//	
		VS	VS	0	
235	D-WP(C)/16355/2025	THE P.O. LABOUR COURT , JAYPORE BHAGABAN CHARAN DAS	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
236	D-WP(C)/16357/2025	STATE OF ODISHA MANORANJAN SUKLA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
237	D-WP(C)/16358/2025	STATE OF ODISHA RABI NARAYAN PANIGRAHI	KARUNAKAR RATH	//	
		VS	VS	0	
238	D-WP(C)/16359/2025	STATE OF ODISHA PRAFULLA KUMAR MOHANTA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	

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239	D-WP(C)/16360/2025	STATE OF ODISHA CHARANJIT SINGH GREWAL VS	PRATAP CHANDRA MOHAPATRA VS	// // 0	
240	D-WP(C)/16361/2025	INTERIM BOARD FOR SETTLEMENT- V, MUMBAI PRASANTA SANDHA VS	SITARAM SATAPATHY VS	// // 0	
241	D-WP(C)/16362/2025	STATE OF ODISHA KAIBALA KETAKI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
242	D-WP(C)/16363/2025	STATE OF ODISHA NARAYAN BEHERA VS	DEEPAK KUMAR MOHAPATRA VS	// // 0	
243	D-WP(C)/16364/2025	STATE OF ODISHA SARAT NAYAK VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
244	D-WP(C)/16365/2025	STATE OF ODISHA AJAY KUMAR DEY VS	SIDHARTHA MISHRA VS	// // 0	
245	D-WP(C)/16366/2025	STATE OF ODISHA KALIA NANDA VS	LAXMAN PRADHAN VS	// // 0	
246	D-WP(C)/16367/2025	STATE OF ODISHA HEMANTA KUMAR BEHERA VS	SIDHARTHA MISHRA VS	// // 0	
247	D-WP(C)/16370/2025	STATE OF ODISHA G.MANJU SERVICES PVT. LTD. VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202500064
248	D-WP(C)/16371/2025	STATE OF ODISHA SATYA PRAKASH BASTIA VS	AKSHAYA KUMAR PANDEY VS	// // 0	
249	D-WP(C)/16372/2025	AUTHORISED OFFICER, PUNJAB NATIONAL BANK, CUTTACK NABAKISHOR BEHERA VS	PRASHANTA KUMAR NAYAK VS	// // 0	AOD20240000333C202500033
		STATE OF ODISHA		//	

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250	D-WP(C)/16373/2025	HEMANTA KUMAR BEHERA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
251	D-WP(C)/16374/2025	AKULA SAHU VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //	AOR20220001390C202500026
252	D-WP(C)/16377/2025	KANHU NAIK @ KANHU NAYAK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //	
253	D-WP(C)/16378/2025	DEBENDRA KUMAR SAHU VS STATE OF ODISHA	BEHERA ASHOK KUMAR VS	// 0 //	
254	D-WP(C)/16379/2025	SHREEKANTA NAIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //	
255	D-WP(C)/16380/2025	REENA MAHANANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
256	D-WP(C)/16383/2025	BIKASH CHANDRA PATNAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
257	D-WP(C)/16385/2025	AVINANDAN SAMANTA VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //	AOR20240001111C202500005
258	D-WP(C)/16388/2025	NITYANANDA BAG VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	AOR20220001626C202500004
259	D-WP(C)/16390/2025	PRAVASH CHANDRA MAHAPATRA VS STATE OF ODISHA	VS	// 0 //	AOR20240001111C202500006
260	D-WP(C)/16391/2025	ANAND DHARUA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	AOR20220001626C202500002
261	D-WP(C)/16392/2025	KUBERA KUMAR PRADHAN	BRAJA MOHAN SARANGI	//	

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		VS	VS	()	
		REGIONAL TRANSPORT OFFICER, TALCHER		//	
262	D-WP(C)/16393/2025	BHASKAR BEHERA	MANOJ KUMAR PANDA	//	AOR20220001626C202500003
		VS	VS	()	
		COLLECTOR CUM DIST.MAGISTRATE		//	
263	D-WP(C)/16394/2025	SABITRI DAS	PRAMOD KUMAR NAYAK	//	
		VS	VS	()	
		UNION BANK OF INDIA		//	
264	D-WP(C)/16395/2025	GITA DORA	PRATYUSHA NAIDU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/16396/2025	M/S L.M. HATI AND CO	JAGAMOHAN PATTANAİK	//	AOR20220001586C202500035
		VS	VS	()	
		THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND CUSTOMS		//	
266	D-WP(C)/16397/2025	UMESH KUMAR MOHANTY	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
		BOARD OF DIRECTORS CUM APPELLATE AUTHORITY, ODISHA GRAMYA BANK, BBSR		//	
267	D-WP(C)/16398/2025	PRAVAT KUMAR SWAIN	SUBHADUTTA ROURAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/16399/2025	M/S KALINGA ENTERPRISES	CHITRASEN PARIDA	//	AOR20220001432C202500017
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
269	D-WP(C)/16400/2025	SATYAJIT ROUR	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		COMMISSIONER OF KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI		//	
270	D-WP(C)/16401/2025	KRUSHNA PATTNAİK	TAPAS KUMAR JENA	//	
	WP(C)/10992/2025	VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/16403/2025	SURESH CHANDRA NATH	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/16404/2025	AMULYARATNA SWALSINGH	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	

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273	D-WP(C)/16405/2025	STATE OF ODISHA DEBENDRA KUMAR BADHAI VS	SUKANTA KUMAR MISHRA VS	// // ()	
274	D-WP(C)/16407/2025	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()	
275	D-WP(C)/16414/2025	STATE OF ODISHA NURSINGHA NARAYAN MOHARANA VS	SAMEER KUMAR DAS VS	// // ()	
276	D-WP(C)/16416/2025	STATE OF ODISHA SURYA NARAYAN DASH VS	SAMEER KUMAR DAS VS	// // ()	
277	D-WP(C)/16417/2025	STATE OF ODISHA ASWINI KUMAR BHUE VS	RABINDRA KUMAR PATNAIK VS	// // ()	
278	D-WP(C)/16418/2025	STATE OF ODISHA SAHNAAZ ARA BEGUM VS	SAMEER KUMAR DAS VS	// // ()	
279	D-WP(C)/16419/2025	STATE OF ODISHA BILASINI ROUT VS	RAJU KUMAR SATPATHY VS	// // ()	
280	D-WP(C)/16420/2025	STATE OF ODISHA JAYANTA KUMAR JENA VS	SAMARENDRA BEURA VS	// // ()	AOR20220001771C202500014
281	D-WP(C)/16424/2025	STATE OF ODISHA MAHALAXMI SHG,BALANGIR VS	SUBRAT KUMAR DAS VS	// // ()	AOR20220001797C202500009
282	D-WP(C)/16425/2025	STATE OF ODISHA NARENDRA PRASAD KHETI VS	SURENDRA KUMAR GARTIA VS	// // ()	
283	D-WP(C)/16426/2025	STATE OF ODISHA BALMIKI NAIK VS	SANJIT MISHRA VS	// // ()	
		STATE OF ODISHA		//	

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284	D-WP(C)/16427/2025	DISTRICT MAHILA SANCHAYIKA SANGHA, KORAPUT VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500016
285	D-WP(C)/16428/2025	SUSAMARANI SAMANTARAY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
286	D-WP(C)/16429/2025	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// 0 //	
287	D-WP(C)/16430/2025	ASHOK KUMAR JENA VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202500063
288	D-WP(C)/16431/2025	RAJENDRA NARAYAN JENA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
289	D-WP(C)/16432/2025	ASUTOSHA BEHERA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //	
290	D-WP(C)/16433/2025	BALARAM SAHU VS STATE OF ODISHA	ROMEET PANIGRAHI VS	// 0 //	
291	D-WP(C)/16434/2025	PANCHU MOHAPATRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
292	D-WP(C)/16435/2025	JAGYANSENEE DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
293	D-WP(C)/16437/2025	PRADIP KUMAR KAR VS STATE OF ODISHA	ROMEET PANIGRAHI VS	// 0 //	
294	D-WP(C)/16438/2025	MITA SAHOO VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //	
295	D-WP(C)/16439/2025	PRIYASHA SEKHAR	SOUMYA JYOTI BISWAL	//	

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	WP(C)/10985/2025	VS CONSORTIUM OF NLUS, BENGALURU	VS	() //	
296	D-WP(C)/16441/2025	SWADHIN RANJAN DAS VS KHADI AND VILLAGE COMMISSION, MAHARASHTRA, INDIA	SOUMYA JYOTI BISWAL VS	// ()	
297	D-WP(C)/16442/2025	KANHU CHARAN SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// ()	
298	D-WP(C)/16443/2025	MAA SANTOSHI SHG VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// ()	AOR20220001797C202500010
299	D-WP(C)/16444/2025	NIASHA BEHERA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// ()	AOR20220001303C202500012
300	D-WP(C)/16450/2025	NAVA DIGANTA MISSION SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// ()	AOR20220001662C202500028
301	D-WP(C)/16451/2025	BANISHREE DISTRICT MISSION SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// ()	AOR20220001662C202500029
302	D-WP(C)/16453/2025	PRATIVA BLOCK LEVEL MISSION SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// ()	AOR20220001662C202500030
303	D-WP(C)/16454/2025	KODANDA DHAR BAL VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// ()	
304	D-WP(C)/16455/2025	EXECUTIVE ENGINEER (ELECT.), TPWODL, RAJGANPUR, NABARANGPUR VS THE APPELLATE AUTHORITY, ROURKELA	PRANAB KUMAR SAMANTRAY VS	// ()	
305	D-WP(C)/16456/2025	KISHORE CHANDRA BEHERA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// ()	
306	D-WP(C)/16458/2025	BHARAT BIKASH INSTITUTION GROUP (BBIG), MAYAPUR VS	PRANAB KUMAR MOHAPATRA VS	// ()	

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307	D-WP(C)/16459/2025	STATE OF ODISHA HIRAMANI GOUD VS	NITYANANDA BEHURIA VS	// // 0	
308	D-WP(C)/16460/2025	STATE OF ODISHA ASHOK KUMAR NAIK VS	SEPHALEE DAS VS	// // 0	
309	D-WP(C)/16461/2025	STATE OF ODISHA PRAMOD MOHANTY VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
310	D-WP(C)/16463/2025	STATE OF ODISHA SANKAR CHANDRA BISWAS VS	BISHNU PRASAD PRADHAN VS	// // 0	
311	D-WP(C)/16465/2025	STATE OF ODISHA REKH SINGH MEENA VS	SHASHI BHUSAN JENA VS	// // 0	
312	D-WP(C)/16468/2025	UNION OF INDIA BISIKESANA NARYAN MOILI VS	SUSANTA KUMAR JETHY VS	// // 0	
313	D-WP(C)/16469/2025	STATE OF ORISSA LOKANATH SAHU VS	SANGRAM JENA VS	// // 0	
314	D-WP(C)/16470/2025	STATE OF ODISHA DILLIP KUMAR MAHARANYA VS	MAMATA MISHRA VS	// // 0	
315	D-WP(C)/16471/2025	UNION OF INDIA PADU RAM JAGAT VS	SANGRAM JENA VS	// // 0	
316	D-WP(C)/16472/2025	STATE OF ODISHA SANJUKTA KUMARI PANDA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
317	D-WP(C)/16476/2025	STATE OF ODISHA SARADA PRASAD JENA VS STATE OF ODISHA	MANOJ VERMA VS	// // 0 //	

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318	D-WP(C)/16477/2025	ABHIMANYU SAHOO VS THE SECY, R AND D DEPT., GOVT OF ODISHA	BISHNU PRASAD RATH VS	// 0 //	
319	D-WP(C)/16478/2025	JITENDRA THAKUR VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //	
320	D-WP(C)/16480/2025	TAPAS JENA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
321	D-WP(C)/16481/2025	DR. CHINMAYEE SWAIN VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
322	D-WP(C)/16482/2025	SANGHAMITRA DAS VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
323	D-WP(C)/16484/2025	GOURIBALA NAYAK VS STATE OF ORISSA	TAPAN KUMAR KAMILA VS	// 0 //	
324	D-WP(C)/16486/2025	SHISHIR KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
325	D-WP(C)/16488/2025	HIMADRI CHARAN PRADHAN VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
326	D-WP(C)/16495/2025	AMIYA RANJAN SAHOO VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
327	D-WP(C)/16496/2025	M/S. MADAN SAHU, ANGUL VS THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //	
328	D-WP(C)/16498/2025	DIPTIMAYI BEHERA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
329	D-WP(C)/16499/2025	KRUSHNA CHANDRA MEHER	ARUN KUMAR PATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/16500/2025	BIKRAM KAMAR @ BIKRAM LUHURA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/16501/2025	RANJAN KUMAR MAHAKUD	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/16502/2025	RABINDRA KAMAR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/16505/2025	AMAR SETHI	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/16506/2025	PUSPITA KUMARI NATH	ABHIRAM SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/16508/2025	CHANDRAJIT NAYAK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/16510/2025	BINOD ROUT @ BINOD BIHARI ROUT	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/16511/2025	SUBALA MAHAKUL	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/16513/2025	PRASANNA KUMAR NAYAK	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/16514/2025	DIPTIMAYEE BEHERA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/16515/2025	MANASI KHUNTIA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	

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341	D-WP(C)/16518/2025	STATE OF ODISHA SUSHAMA SAHU VS	SHIBANI SAMARPITA OJHA VS	// // 0	
342	D-WP(C)/16519/2025	STATE OF ODISHA LOHIT KUMAR MANGARAJ VS	DEEPALI MAHAPATRA VS	// // 0	
343	D-WP(C)/16521/2025	UNION OF INDIA SASHIPRABHA PATNAIK VS	SHIBANI SAMARPITA OJHA VS	// // 0	
344	D-WP(C)/16522/2025	STATE OF ODISHA MANOJ KHILARI VS	BISWARANJAN MAHARATHA VS	// // 0	
345	D-WP(C)/16523/2025	STATE OF ODISHA RAMESH KUMAR SAHOO VS	SHAKTI DATTA TRIPATHY VS	// // 0	
346	D-WP(C)/16526/2025	DEPUTY REGISTRAR OF COOPERATIVE SOCIETIES, CUTTACK RABINDRA MAHANANDIA VS	LAXMIKANTA MOHANTY VS	// // 0	
347	D-WP(C)/16527/2025	STATE OF ODISHA DILESWAR MAHAKUL VS	BISWARANJAN MAHARATHA VS	// // 0	
348	D-WP(C)/16528/2025	STATE OF ODISHA MOHAN CHARAN MOHANTY VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202500029
349	D-WP(C)/16529/2025	THE REGISTRAR UTKAL UNIVERSITY SADHANA SAHANI VS	LAXMIKANTA MOHANTY VS	// // 0	
350	D-WP(C)/16530/2025	STATE OF ODISHA SWAPNAJIT BARAL VS	JITENDRA KUMAR LENKA VS	// // 0	AOD20240000929C202500001
351	D-WP(C)/16531/2025	DIRECTOR SKILL DEVELOPMENT AND TECHNICAL EDUCATION DEPARTMENT DURYADHAN MOHANTA VS	JYOTIRANJAN KAR VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/16532/2025	SWARNA PODH VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// () //	
353	D-WP(C)/16533/2025	RAJANI RANJAN BALIYARSINGH VS R.T.O., PURI	BRAJA MOHAN SARANGI VS	// () //	
354	D-WP(C)/16534/2025	BLOCK MISSION SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// () //	AOR20220001662C202500031
355	D-WP(C)/16535/2025	JITENDRA SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// () //	AOR20220001207C202500059
356	D-WP(C)/16537/2025	DIGAMBAR PUHAN VS STATE OF ODISHA	SANJIB MOHANTY VS	// () //	AOR20220001611C202500030
357	D-WP(C)/16538/2025	MANIRAM GOND VS STATE OF ODISHA	SAIBRATA RATH VS	// () //	
358	D-WP(C)/16539/2025	HIREN PODH VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// () //	
359	D-WP(C)/16541/2025	MANORANJAN SAHOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	
360	D-WP(C)/16542/2025	M/S RELIBLE HI TECH PVT LTD VS THE ASST COMMISSIONER CGST AND CENTRAL EXCISE ROURKELA I DIVISION	BHABANI PRASAD MOHANTY VS	// () //	
361	D-WP(C)/16545/2025	SARMA KHLARI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// () //	
362	D-WP(C)/16546/2025	SUSHIL BAG VS COLLECTOR KALAHANDI	HARI KRUSHNA PANIGRAHI VS	// () //	
363	D-WP(C)/16547/2025	RABINDRA BISOI	JAGANNATH BHUYAN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/16548/2025	SAPANA SETHI	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/16549/2025	BHIKARI BALABANTARAY	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/16551/2025	CHINTAMANI ROUT	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/16552/2025	DINGAR KUMBHAR		//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/16553/2025	KAMAL KRUSHNA MAZUMDAR	NARENDRA KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/16554/2025	MAA MANGALA PRIMARY FISHERMEN COOPERATIVE SOCIETY	SIRISH CHANDRA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/16555/2025	GURU CHARAN BARIK	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/16556/2025	PRAVASINI KHATUA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/16557/2025	DILLIP KUMAR DAS	BHARATI DASH	//	
		VS	VS	0	
		DIRECTOR SECONDARY EDUCATION, BBSR		//	
373	D-WP(C)/16558/2025	KUMUDINI SETH	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/16559/2025	PRASANNA KUMAR PUJAPANDA	SIRISH CHANDRA TRIPATHY	//	
		VS	VS	0	

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375	D-WP(C)/16560/2025	PRAFULLA KUMAR PUJAPANDA KISHORE CHANDRA PATRO VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// // 0 //	
376	D-WP(C)/16562/2025	SATYABATI PODH VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
377	D-WP(C)/16563/2025	EXECUTIVE ENGINEER (ELECTRICAL) CUTTACK, THAKUR KUMAR MAHARANA VS UMESH CHANDRA ROUTRAY	HARIDUT KUMAR MAHARANA VS	// 0 //	
378	D-WP(C)/16564/2025	BABU MALIKA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
379	D-WP(C)/16565/2025	SIVANAGI AGENCY VS ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION LTD	ATMAJIT MANMITH DAS VS	// 0 //	AOD20250000255C202500011
380	D-WP(C)/16566/2025	BASANTA KUMAR BARAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	
381	D-WP(C)/16567/2025	SANTOSHINI BARASATIA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
382	D-WP(C)/16568/2025	BAMAN CHARAN SETHI VS EXECUTIVE ENGINEER, ELECTRICAL	SURESH CHANDRA DASH VS	// 0 //	AOD20240000953C202500006
383	D-WP(C)/16570/2025	CHITA RANJAN SAHU VS UNION OF INDIA	RAJJEET ROY VS	// 0 //	AOR20220001462C202500051
384	D-WP(C)/16571/2025	PURNA CHANDRA PANIGRAHI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
385	D-WP(C)/16573/2025	DEEPAK AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/16574/2025	ANASUYA PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
387	D-WP(C)/16575/2025	LAMBODAR PRADHAN VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
388	D-WP(C)/16576/2025	PREM CHAND AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
389	D-WP(C)/16578/2025	ASKHILA CHANDRA PANI VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
390	D-WP(C)/16579/2025	MANOJ KUMAR LATH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
391	D-WP(C)/16580/2025	SAROJ KUMAR BHOI VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
392	D-WP(C)/16581/2025	KISHORE CHANDRA ROUT VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
393	D-WP(C)/16582/2025	PANCHANAN BISWAL VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
394	D-WP(C)/16583/2025	ASHOK SAWADIA @ AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
395	D-WP(C)/16584/2025	ASHOK KUMAR TRIPATHY VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
396	D-WP(C)/16585/2025	ABHIMANYU ROUT VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //	
397	D-WP(C)/16587/2025	SUNANDA PRADHAN	SOUMYA MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		COMMISSIONER CONSOLIDATION , ODISHA		//	
398	D-WP(C)/16588/2025	SHYAMLAL AGRAWAL	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/16589/2025	M/S.DASH SUPPLIES, BBSR	SAILAZA NANDAN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/16590/2025	BRAHMANANDA KHILARI	BISWARANJAN MAHARATHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/16591/2025	BIJAY KUMAR AGRAWAL	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/16592/2025	M/S. DEEPAK M.VAJIR AND SONS, SUNDERGARH	CHITTA RANAJAN DAS	//	
		VS	VS	()	
		COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSR		//	
403	D-WP(C)/16593/2025	MALAYA JENA	BYOMAKESH TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/16596/2025	NRUSINGHA KUMAR ACHARYA	CHANDAN KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/16597/2025	M/S.DEEPAK MANOHARLAL VAJIR (H.U.F) ROURKELA	CHITTA RANAJAN DAS	//	
		VS	VS	()	
		COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSR		//	
406	D-WP(C)/16598/2025	RAGHUNATH SAHOO	CHANDAN KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/16604/2025	ANJAN KUMAR JENA	DEBADEEPTA SAHOO	//	AOR20220001296C202500029
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WPCRL/12217/2025	GOPAL CHARAN TARAI	AMIYA KUMAR TARAI	//0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WPCRL/12343/2025	STATE OF ODISHA N HARISHANKAR DORA VS	PRASHANTA KUMAR NAYAK VS	// KANTABANJI /428 /2024 ()	AOD20240000333C202500034
410	D-ABLAPL/12201/2025	STATE OF ODISHA SUKANTA JENA VS	SAMBEET PATTANAYAK VS	// BALANGA /77 /2025 ()	AOR20220001591C202500020
411	D-ABLAPL/12203/2025	STATE OF ODISHA PRABHAT NAYAK @ PRAVAT KUMAR NAYAK VS	RAJENDRA NARAYAN ROUT VS	// BHADRAK TOWN /223 /2025 ()	AOR20220001558C202500086
412	D-ABLAPL/12207/2025	STATE OF ODISHA MANORAMA NAYAK VS	SURENDRA PRASAD BARIK VS	// NAIKANI-DIHI /80 /2025 ()	
413	D-ABLAPL/12208/2025	STATE OF ODISHA RAHUL KUMAR ROUT @ DONA VS	SUSANTA KUMAR SAHU VS	// BARANGA /178 /2025 ()	
414	D-ABLAPL/12209/2025	STATE OF ODISHA ANJALI SAHOO VS	RAKESH BEHERA VS	// ANGUL TOWN /237 /2025 ()	
415	D-ABLAPL/12211/2025	STATE OF ODISHA NANDAN KUMAR MANDAL VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI RURAL PS /144 /2025 ()	
416	D-ABLAPL/12212/2025	STATE OF ODISHA ANIL KUMAR BISWAL @ BALIA VS	BISWARANJAN DALAI VS	// PATKURA /512 /2021 ()	AOR20220003722C202500052
417	D-ABLAPL/12213/2025	STATE OF ODISHA BIREN NARAYAN DAS VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /95 /2025 ()	
418	D-ABLAPL/12218/2025	STATE OF ODISHA SANGHAMITRA PATTANAIAK VS	PRASANTA KUMAR SAHOO VS	// / /0 ()	
419	D-ABLAPL/12219/2025	STATE OF ODISHA(VIG.) BIRA KISHORE DAS VS	ARIJEET MISHRA VS	// NIKIRAI /22 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/12223/2025	BHARAT MALLIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BINJHARPUR /63 /2025 () //	
421	D-ABLAPL/12226/2025	DINESH DAS VS STATE OF ODISHA	BIPLAB MOHANTY VS	CHAULIAGANJA /116 /2025 () //	
422	D-ABLAPL/12228/2025	MANUA MOHANTY @ MANORANJAN MOHANTY VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	KUMBHARAPARA /28 /2016 () //	
423	D-ABLAPL/12230/2025	MAHENDRA DUDUKA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	GUDARI /24 /2025 () //	
424	D-ABLAPL/12232/2025	SARAT CHANDRA BAL @ SULI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	GHASIPURA /51 /2025 () //	
425	D-ABLAPL/12233/2025	BALARAM SINGHA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	KAMARDA /52 /2025 () //	
426	D-ABLAPL/12236/2025	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	PRABIN DAS VS	PIPLI /590 /2024 () //	
427	D-ABLAPL/12237/2025	PARSHURAM SINGHA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	KAMARDA /52 /2025 () //	
428	D-ABLAPL/12238/2025	MAMATA PRADHAN VS STATE OF ODISHA	PRABIN DAS VS	PIPLI /590 /2024 () //	
429	D-ABLAPL/12239/2025	PRAKASH CHANDRA NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BHADRAK RURAL /179 /2025 () //	
430	D-ABLAPL/12241/2025	LAXMIDHAR JENA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	SOSO /46 /2025 () //	
431	D-ABLAPL/12244/2025	DHARANI MAJHI	LAXMIDHAR MAHAPATRA	INFCITY PS /144 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-ABLAPL/12245/2025	STATE OF ODISHA NARENDRA NAYAK @ NUTAN	RAMDAS ACHARY	MOHANA /42 /2025	
		VS	VS	()	
433	D-ABLAPL/12246/2025	STATE OF ODISHA DEEPAK KUMAR SINGH	PRASANNA KUMAR MISRA	KENDRAPARA /47 /2024	
		VS	VS	()	
434	D-ABLAPL/12247/2025	STATE OF ODISHA RAKESH MALLICK	BISWARANJAN DALAI	KUJANGA /130 /2025	AOR20220003722C202500053
		VS	VS	()	
435	D-ABLAPL/12250/2025	STATE OF ODISHA BHAKTA @ BHAKTA BANDHU PALEI	DEBASIS MISHRA	NAYAKOT /59 /2025	AOR20230001300C202500033
		VS	VS	()	
436	D-ABLAPL/12251/2025	STATE OF ODISHA RAJABALLAV DAS	PRAHALLAD MAHALI	MAHAKALPARA /94 /2025	AOR20220001929C202500003
		VS	VS	()	
437	D-ABLAPL/12253/2025	STATE OF ODISHA SANTOSH MALLICK	BISWARANJAN DALAI	KUJANGA /130 /2025	AOR20220003722C202500055
		VS	VS	()	
438	D-ABLAPL/12254/2025	STATE OF ODISHA LOKA MAJHI @ LUKA MAJHI	RAMDAS ACHARY	MOHANA /42 /2025	
		VS	VS	()	
439	D-ABLAPL/12255/2025	STATE OF ODISHA SHIBAM @ SHIVAM MUKHI	KULDEEP MOHANTY	UDALA /133 /2025	AOD20240000012C202500084
		VS	VS	()	
440	D-ABLAPL/12256/2025	STATE OF ODISHA SUMIT MOHANTY	DIBYA PRAKASH MISHRA	SAMBALPUR TOWN /85 /2025	AOR20220002454C202500048
		VS	VS	()	
441	D-ABLAPL/12257/2025	STATE OF ODISHA JAGANATH SAHU	PRAMOD KUMAR JENA	SINGLA /83 /2025	
		VS	VS	()	
442	D-ABLAPL/12258/2025	STATE OF ODISHA MOBARAK KHAN	PRASANT KUMAR BARIK	PURUNABAZAR /94 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/12270/2025	STATE OF ODISHA NARENDRA KALTA VS	AMITAV TRIPATHY VS	// KANTAMAL /238 /2024 ()	
444	D-ABLAPL/12271/2025	STATE OF ODISHA DHANANJAY SAHOO @ KANHA VS	PABITRA KUMAR NAYAK VS	// AIR FIELD P.S. /110 /2025 ()	
445	D-ABLAPL/12274/2025	STATE OF ODISHA TIANA @ PRANABANDHU BASTIA VS	AMITAV TRIPATHY VS	// KANTAMAL /219 /2024 ()	
446	D-ABLAPL/12275/2025	STATE OF ODISHA MUKTIKANTA DAS VS	DURGA PRASAD SWAIN VS	// KISSANNAGAR PS /82 /2025 ()	
447	D-ABLAPL/12280/2025	STATE OF ODISHA NILAMBARA PODH VS	AMITAV TRIPATHY VS	// GHANTAPADA /14 /2025 ()	
448	D-ABLAPL/12282/2025	STATE OF ODISHA MANA PAIK VS	SANGRAM KESHARI ROUT VS	// B.SINGHPUR /45 /2025 ()	
449	D-ABLAPL/12285/2025	STATE OF ODISHA AMIT NAYAK VS	CHHABI BEHERA VS	// CHOUWAR /210 /2025 ()	
450	D-ABLAPL/12286/2025	STATE OF ODISHA DIPTIRANJAN NAYAK VS	PRATAP CHANDRA MISHRA VS	// NANDIPADA /69 /2025 ()	
451	D-ABLAPL/12291/2025	STATE OF ODISHA LITUA BAIRIGANJAN @ DIPAK HARICHANDAN VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /274 /2023 ()	
452	D-ABLAPL/12292/2025	STATE OF ODISHA CHINKA MALLIK @ SRIDHAR MALLIK VS	BISWAJIT MOHANTY VS	// KHALLIKOTE /285 /2025 ()	
453	D-ABLAPL/12295/2025	STATE OF ODISHA SATYANARAYAN SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /70 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/12297/2025	SATYAPRIYA DAY VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /122 /2025 () //	
455	D-ABLAPL/12299/2025	SANJAY MAJHI @ SANJAYA KUMAR MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /197 /2025 () //	AOR20220001615C202500069
456	D-ABLAPL/12300/2025	JANI KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PURUNABAZAR /91 /2025 () //	AOR20220001615C202500068
457	D-ABLAPL/12301/2025	MAMATA PANDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	CHANDABALI /132 /2025 () //	AOR20220001615C202500067
458	D-ABLAPL/12302/2025	RAJKISHORE PRADHAN @ KAMPA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	PIPLI /201 /2025 () //	
459	D-ABLAPL/12304/2025	DHANESWAR BEHERA VS STATE OF ODISHA	LAMBODAR ACHARI VS	ASKA /50 /2025 () //	
460	D-ABLAPL/12310/2025	SUBHAS BHOL VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	JANKIA P.S. /439 /2024 () //	
461	D-ABLAPL/12313/2025	PABITRA PRADHAN @ GADA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /202 /2025 () //	
462	D-ABLAPL/12314/2025	LOKANATH CHHATOI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /73 /2025 () //	
463	D-ABLAPL/12315/2025	PRASANT KUMAR JENA @ RASA JENA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MANIABANDHA /122 /2024 () //	
464	D-ABLAPL/12318/2025	SHIBANANDA SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /237 /2025 () //	
465	D-ABLAPL/12319/2025	GAJENDRA BHUYAN @ GAJENDRA SABAR	BIBHU PRASAD CHHUALSINGH	GARBANDHA /22 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
466	D-ABLAPL/12320/2025	STATE OF ODISHA KHIROD NATH	PRATIK NAYAK	KHUNTUNI /64 /2025	
		VS	VS	()	
467	D-ABLAPL/12321/2025	STATE OF ODISHA RUDRA PRASAD MAHAPATRA	ROHIT RANJAN RAY	KHURDA SADAR /98 /2025	
		VS	VS	()	
468	D-ABLAPL/12323/2025	STATE OF ODISHA AMULYA SAHOO	ROHIT RANJAN RAY	BEGUNIA P.S. /110 /2025	
		VS	VS	()	
469	D-ABLAPL/12327/2025	STATE OF ODISHA NARAYAN KAR @ DINGAR	JYOTIRMAYA SAHOO	TANGI (KHURDA) /604 /2022	
		VS	VS	()	
470	D-ABLAPL/12329/2025	STATE OF ODISHA SATYA PRADHAN	ASHUTOSH MOHANTA	AIRPORT /101 /2025	
		VS	VS	()	
471	D-ABLAPL/12330/2025	STATE OF ODISHA ASHOK KUMAR MISHRA @ ASHOK MISHRA	JYOTIRMAYA SAHOO	BUGUDA /200 /2025	
		VS	VS	()	
472	D-ABLAPL/12332/2025	STATE OF ODISHA RAJAT KUMAR GAHAN	PRATIK NAYAK	KHUNTUNI /64 /2025	
		VS	VS	()	
473	D-ABLAPL/12333/2025	STATE OF ODISHA PRAMOD NAYAK	SURYAKANTA DWIBEDI	//0	
		VS	VS	()	
474	D-ABLAPL/12335/2025	STATE OF ODISHA BIKRAM KESHARI PRADHAN	SMRUTI RANJAN ROUT	//0	
		VS	VS	()	
475	D-ABLAPL/12338/2025	STATE OF ODISHA UMAKANTA SAHU @ BULU	BIBHUTI BHUSAN BEHERA	ANGUL TOWN /771 /2024	
		VS	VS	()	
476	D-ABLAPL/12340/2025	STATE OF ODISHA SASHANK SEKHAR PRADHAN	SURYAKANTA DWIBEDI	PHULBANI TOWN /147 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/12341/2025	STATE OF ODISHA JUGAL HARICHANDAN VS	MANAS KUMAR CHAND VS	// BANAPUR P.S. /129 /2025 ()	
478	D-ABLAPL/12344/2025	STATE OF ODISHA GURU CHARAN BEHERA VS	BHABANI SANKAR MISHRA VS	// BHADRESWAR /74 /2025 ()	
479	D-ABLAPL/12345/2025	STATE OF ODISHA ABDUL RASID VS	MANAS KUMAR CHAND VS	// KHURDA P.S. /117 /2025 ()	
480	D-ABLAPL/12348/2025	STATE OF ODISHA SK RAUAF @ ABDUL RAUF KHAN VS	KULDEEP MOHANTY VS	// BALASORE TOWN /95 /2025 ()	
481	D-ABLAPL/12349/2025	STATE OF ODISHA SK. IMTIAZ @ SHAIK IMTIAZ VS	JAGADIP SAHOO VS	// BHADRESWAR /70 /2025 ()	AOR20220001297C202500109
482	D-ABLAPL/12365/2025	STATE OF ODISHA SUBASH JENA @ SUBASH KUMAR JENA VS	PRASANTA KUMAR SAHOO VS	// KRUSHNA PRASAD /58 /2015 ()	
483	D-ABLAPL/12367/2025	STATE OF ODISHA SUBRAT KUMAR PARIDA VS	TUKUNA KUMAR MISHRA VS	// DABUGAM /42 /2025 ()	
484	D-ABLAPL/12372/2025	STATE OF ODISHA MOHADEBA BISOYI VS	NIRANJAN LENKA VS	// SURADA /511 /2024 ()	
485	D-ABLAPL/12375/2025	STATE OF ODISHA SUDARSHAN JENA @ SUDARSAN JENA VS	ANSHUMAN PANDA VS	// KHAIRA /115 /2025 ()	
486	D-ABLAPL/12376/2025	STATE OF ODISHA AJIT SAHU VS	AMITABH MISHRA VS	// NIHALPRASAD /92 /2025 ()	
487	D-ABLAPL/12379/2025	STATE OF ODISHA NITYANANDA PRADHAN VS	DHARMENDRA SETHY VS	// OUPADA /40 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/12381/2025	TRIPURARI SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ANGUL TOWN /1003 /2024 () //	
489	D-ABLAPL/12383/2025	SAROJ KUMAR SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /159 /2025 () //	
490	D-ABLAPL/12384/2025	SAROJ KUMAR @ MUNA SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ANGUL TOWN /1003 /2024 () //	
491	D-ABLAPL/12391/2025	PRAMOD BARDHAN VS STATE OF ODISHA	MIHIR KANTA RATH VS	R.UDAYAGIRI /17 /2021 () //	

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MISC CASES FILED on :22/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-EXFA/1/2017 EXFA/1/2017	STATE OF ORISSA MP	A.G.A.	3/2025
2	D-GUAP/36665/2024 GUAP/11/2024	GITA JAJNYASENI MP	ABHISHEK DASH	6/2025
3	D-STREV/12631/2025 STREV/ /	M/S. TIDE WATER OIL CO., (INDIA) LTD., MP	BISWAN KUMAR AGRAWAL	18/2025
4	D-SAO/9440/2025 SAO/ /	NARASINGHA SAHU MP	SAROJ KUMAR PADHY	21/2025
5	D-CRLMP/12350/2025 CRLMP/ /	PRAVA RANJAN MISHRA MP	CHINMAYA KUMAR NAYAK	91/2025
6	D-OTAPL/16445/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE), MP	DEBENDR KANESHWARAPATHY,SR.S.C	99/2025
7	D-OTAPL/16446/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE), MP	DEBENDR KANESHWARAPATHY,SR.S.C	100/2025
8	D-OTAPL/16446/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE), MP	DEBENDR KANESHWARAPATHY,SR.S.C	101/2025
9	D-JCRLA/95/2018 JCRLA/95/2018	SALEKRAM GONDA MP	M/S. SURYAKANTA DWIBEDI, R.K.MOHANTA, D.J.SAHOO	110/2025
10	D-LAA/14/2016 LAA/14/2016	DURGA CHARAN NAIK MP	DURGA PRASAD JENA	111/2025
11	D-TRP(C)/16467/2025 TRP(C)/ /	JHUNA BARIK MP	KISHORE CHANDRA RAJGURU MOHAPATRA	120/2025
12	D-TRP(C)/16492/2025 TRP(C)/ /	SWAGATIKA BARIK MP	ROHIT RANJAN RAY	121/2025
13	D-SA/132/2001 SA/132/2001	KAILASH PRASAD MP	MRINALINI PADHI	134/2025
14	D-CONTC/21592/2024 CONTC/4200/2024	DR. ANJALI PATTANAİK MP	M/S KALYAN PATNAİK	167/2025
15	D-RVWPET/16382/2025 RVWPET/ /	SUDHANSHU SEKHAR CHOUDHURY MP	BIKRAM CHANDRA GHADEI	182/2025
16	D-RVWPET/16423/2025 RVWPET/ /	SANTANU KUMAR DIXIT MP	AKSHAYA KUMAR PANDEY	183/2025
17	D-RVWPET/16376/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	184/2025
18	D-RVWPET/16376/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	185/2025
19	D-RPFAM/16343/2025 RPFAM/ /	SUBASH NAYAK MP	DIGANT KALLOL DEO	188/2025
20	D-RPFAM/16343/2025 RPFAM/ /	SUBASH NAYAK MP	DIGANT KALLOL DEO	189/2025
21	D-RPFAM/16410/2025 RPFAM/ /	K.RAJESH MP	P.V.BALAKRISHNA	190/2025
22	D-RPFAM/16479/2025 RPFAM/ /	RAJENDRA KUMAR DAS MP	BISHNU PRASAD PRADHAN	191/2025
23	D-RPFAM/16479/2025 RPFAM/ /	RAJENDRA KUMAR DAS MP	BISHNU PRASAD PRADHAN	192/2025
24	D-RPFAM/16586/2025 RPFAM/ /	AJAYA KUMAR MOHANTY MP	JITENDRA KUMAR MISHRA (2)	193/2025
25	D-CMAPL/503/2018 CMAPL/503/2018	SUKA PATRA MP	M/S PRAFULLA KU. PARIDA, P.K. PARIDA, B.N. MUDULI, M.K. MOHA	235/2025
26	D-CMAPL/503/2018	SUKA PATRA	M/S PRAFULLA KU. PARIDA, P.K. PARIDA, B.N. MUDULI, M.K. MOHA	

	CMAPL/503/2018	MP		236/2025
27	D-MATA/16369/2025 MATA/ /	CHANDAN KUMAR NANDI MP	NIRANJAN PRASAD PATRA	243/2025
28	D-MATA/13251/2025 MATA/ /	BICHITRA PANDA MP	AKSHAYA KUMAR PATI	244/2025
29	D-MATA/12/2017 MATA/12/2017	RAJANIKANT CHOUDHURY MP	SARATHI JYOTI MOHANTY	245/2025
30	D-MATA/12362/2025 MATA/132/2025	BIBHUTI BHUSAN MISHRA MP	MITALEE JESTHI	246/2025
31	D-MATA/380/2023 MATA/380/2023	SUNITA@SUNEETA MURTY MP	DIPTI RANJAN BHOKTA	247/2025
32	D-MATA/16594/2025 MATA/ /	TARAKNATH MISHRA MP	RUCHI RAJGARHIA	248/2025
33	D-CRLREV/19251/2024 CRLREV/334/2024	RAMESH PATRA MP	SHISHIR KUMAR SWAIN	330/2025
34	D-CRLREV/12206/2025 CRLREV/ /	SIBA DEHURY @ SUBU DEHURY MP	TARA PRASAD MOHAPATRA	331/2025
35	D-CRLREV/12206/2025 CRLREV/ /	SIBA DEHURY @ SUBU DEHURY MP	TARA PRASAD MOHAPATRA	332/2025
36	D-CRLREV/7105/2025 CRLREV/127/2025	MANAS SAMAL MP	SOUMYA DEV RAY	333/2025
37	D-CRLREV/12277/2025 CRLREV/ /	M/S. SMS ASIA PVT. LTD., SUNDARGARH MP	SOHAN MISHRA	334/2025
38	D-CRLREV/11550/2025 CRLREV/ /	OMM PRAKASH NAYAK MP	SATYA NARAYAN MISHRA 4	335/2025
39	D-CRLREV/12368/2025 CRLREV/ /	B.GOURI KUMARI MP	TUKUNA KUMAR MISHRA	336/2025
40	D-CRLREV/12368/2025 CRLREV/ /	B.GOURI KUMARI MP	TUKUNA KUMAR MISHRA	337/2025
41	D-CRLREV/12389/2025 CRLREV/ /	SHEIKH ARSHAD MP	JYOTIRMAYA SAHOO	338/2025
42	D-CRLREV/12389/2025 CRLREV/ /	SHEIKH ARSHAD MP	JYOTIRMAYA SAHOO	339/2025
43	D-CRLREV/12392/2025 CRLREV/ /	SHEIKH ARSHAD MP	JYOTIRMAYA SAHOO	340/2025
44	D-CRLREV/12392/2025 CRLREV/ /	SHEIKH ARSHAD MP	JYOTIRMAYA SAHOO	341/2025
45	D-FAO/928/2019 FAO/928/2019	RASMITA NATH MP	PRASANTA KUMAR MOHANTY, M/S SUKANTA KUMAR MISHRA, B	347/2025
46	D-FAO/16489/2025 FAO/ /	SITARAM DASH MP	SAROJANANDA MISHRA	348/2025
47	D-FAO/16504/2025 FAO/ /	LEGAL MANAGER, M/S. SHRIRAM GENER MP	GIRIN PRASAD CO. LTD., KHUDA	349/2025
48	D-FAO/16504/2025 FAO/ /	LEGAL MANAGER, M/S. SHRIRAM GENER MP	GIRIN PRASAD CO. LTD., KHUDA	350/2025
49	D-FAO/16504/2025 FAO/ /	LEGAL MANAGER, M/S. SHRIRAM GENER MP	GIRIN PRASAD CO. LTD., KHUDA	351/2025
50	D-FAO/16516/2025 FAO/ /	LEGAL MANAGER, M/S. SHRIRAM GENER MP	GIRIN PRASAD CO. LTD., KHUDA	352/2025
51	D-BLAPL/29060/2024 BLAPL/9904/2024	RAJ KUMAR SAHOO MP	M/S.PARTHA SARATHI DAS, B.BARIK, MANOJ KUMAR PANDA	487/2025
52	D-RSA/30/2022 RSA/30/2022	SASHISEKHAR PANDA MP	BIBEKANANDA BHUYAN	613/2025
53	D-RSA/59/2019 RSA/59/2019	PARESH CH.GIRI MP	PRAFULLA KUMAR LENKA	614/2025
54	D-RSA/13346/2025 RSA/ /	NARAYAN JENA MP	DWARIKA PRASAD MOHANTY	615/2025
55	D-RSA/54583/2024 RSA/31/2025	ASHOK KUMAR BARAL MP	DESHA RANJAN RTH	616/2025
56	D-RSA/54583/2024 RSA/31/2025	ASHOK KUMAR BARAL MP	AJODHYA RANJAN DASH	617/2025
57	D-CMP/16408/2025 CMP/ /	PRAVEEN CHANDRA BHANJDEO MP	SOURAV SUMAN BHUYAN	640/2025

58	D-CMP/16411/2025 CMP/ /	PRAVEEN CHANDRA BHANJDEO MP	SOURAV SUMAN BHUYAN	641/2025
59	D-CMP/16415/2025 CMP/ /	KSHITISH PRASAD BEHERA MP	SOURAV SUMAN BHUYAN	642/2025
60	D-CMP/16422/2025 CMP/ /	SUKAN NAIK @ SAKUNTALA PATEL MP	AJAYA KUMAR NANDA	643/2025
61	D-CMP/16375/2025 CMP/ /	RAJALAXMI SAHU MP	KISHORE KUMAR MISHRA	644/2025
62	D-CMP/16464/2025 CMP/ /	BAJRANG SHARDA MP	SOUMYA MISHRA	645/2025
63	D-CMP/16474/2025 CMP/ /	RAMA CHANDRA PARHI MP	MAHESWAR MOHANTY	646/2025
64	D-CMP/16509/2025 CMP/ /	ABHISHWETA @ ABHISWETA MISHRA MP	AMIT PRASAD BOSE	647/2025
65	D-CMP/16517/2025 CMP/ /	SAILABALA BEHERA MP	TAPAN KUMAR MOHANTY	648/2025
66	D-ABLAPL/1551/2025 ABLAPL/694/2025	RAJENDRA MALLIK MP		875/2025
67	D-ABLAPL/8789/2025 ABLAPL/3299/2025	SK. JAMIRUDDIN MP		876/2025
68	D-ABLAPL/13045/2022 ABLAPL/13045/2022	ASHISH KUMAR PADHY MP	AJIT KUMAR RAUT	877/2025
69	D-ABLAPL/8241/2025 ABLAPL/3077/2025	DIPTIRANJAN NAYAK MP		878/2025
70	D-ABLAPL/13812/2017 ABLAPL/13812/2017	BABULA GURU MP		879/2025
71	D-ABLAPL/3044/2025 ABLAPL/1199/2025	MANA @ MANOJ BEHERA MP		880/2025
72	D-ABLAPL/10010/2025 ABLAPL/3876/2025	DURYODHAN PARIDA MP		881/2025
73	D-ABLAPL/9297/2025 ABLAPL/3614/2025	PRATIK KUMAR CHOUHAN MP	SUKUMAR KALYAN	882/2025
74	D-MACA/16341/2025 MACA/ /	RAJKISHORE BEHERA MP	PRADEEP KUMAR MISHRA	1095/2025
75	D-MACA/12613/2025 MACA/ /	NEW INDIA ASSURANCE CO. LTD., CUTTACK MP	AKASANT KUMAR MISHRA	1096/2025
76	D-MACA/14179/2025 MACA/ /	LEGAL OFFICER, TATA AIG GENERAL INSURANCE CO. LTD., CUTTACK MP	GRANDE CO. LTD., CUTTACK	1097/2025
77	D-MACA/14237/2025 MACA/ /	CHOLAMANDALAM M/S. GENERAL INSURANCE CO. LTD., KHURDA MP	GRANDE CO. LTD., KHURDA	1098/2025
78	D-MACA/14446/2025 MACA/ /	M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., KHURDHA MP	GRANDE CO. LTD., KHURDHA	1099/2025
79	D-MACA/16497/2025 MACA/ /	B.M., MAGMA HDI GENERAL INSURANCE CO. LTD., KHURDA MP	GIRIJA DEBSSO DUTTA	1100/2025
80	D-MACA/16497/2025 MACA/ /	B.M., MAGMA HDI GENERAL INSURANCE CO. LTD., KHURDA MP	GIRIJA DEBSSO DUTTA	1101/2025
81	D-MACA/15867/2025 MACA/ /	D.M., M/S. UNITED INDIA INSURANCE CO. LTD., KHURDA MP	MAHITOSH SONHA	1102/2025
82	D-MACA/16524/2025 MACA/ /	TATA AIG GENERAL INSURANCE CO. LTDG., KHURDA MP	R. KHURDA	1103/2025
83	D-MACA/16524/2025 MACA/ /	TATA AIG GENERAL INSURANCE CO. LTDG., KHURDA MP	R. KHURDA	1104/2025
84	D-MACA/16536/2025 MACA/ /	ORIENTAL INSURANCE CO.LTD., BBSR MP	RIMJHIMBALA PATI	1105/2025
85	D-MACA/16540/2025 MACA/ /	D.M., ICICI LOMBARD GENERAL INSURANCE CO. LTD., CUTTACK MP	CE. DUTTA	1106/2025
86	D-MACA/16540/2025 MACA/ /	D.M., ICICI LOMBARD GENERAL INSURANCE CO. LTD., CUTTACK MP	CE. DUTTA	1107/2025
87	D-MACA/16550/2025 MACA/ /	LEGAL MANAGER, IFFCO TOKIO GENERAL INSURANCE CO. LTD., KHURDA MP	GINSURANCE CO. LTD., KHURDA	1108/2025
88	D-MACA/16550/2025 MACA/ /	LEGAL MANAGER, IFFCO TOKIO GENERAL INSURANCE CO. LTD., KHURDA MP	GINSURANCE CO. LTD., KHURDA	1109/2025
89	D-MACA/16561/2025	M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK	CHITANKTA	

	MACA/ /	MP		1110/2025
90	D-MACA/16561/2025	M/S. NEW INDIA ASSURANCE CO. LTD., CHITTOUR		
	MACA/ /	MP		1111/2025
91	D-MACA/16595/2025	D.M., UNITED INDIA INSURANCE CO.LTD.RAMESH CHANDRA SAHOO 1		
	MACA/ /	MP		1112/2025
92	D-CRLMC/23441/2024	SIBA PRASAD JENA@SIBA SHANKAR JENA		
	CRLMC/2978/2024	MP		1135/2025
93	D-CRLMC/1757/2017	PRASANTA KU.NAG	JAGABANDHU SAHU	
	CRLMC/1757/2017	MP		1136/2025
94	D-CRLMC/365/2022	P.K. ORES PRIVATE LTD.		
	CRLMC/365/2022	MP		1137/2025
95	D-CRLMC/2747/2022	P.K.ORES PRIVATE LTD.	SIDDHESWAR BAUG	
	CRLMC/2747/2022	MP		1138/2025
96	D-CRLMC/12266/2025	RANJAN KUMAR KAR @ RANJI	SANJIT MISHRA	
	CRLMC/ /	MP		1139/2025
97	D-CRLMC/12289/2025	ABHISEK PUROHIT	BISWA KUMAR MISHRA	
	CRLMC/ /	MP		1140/2025
98	D-CRLMC/12294/2025	ANUP KUMAR BAGH	SUBASH CHANDRA MOHANTY	
	CRLMC/ /	MP		1141/2025
99	D-CRLMC/7858/2025	DEEPAK KUMAR BARIK @ DEEPAK KUMAR BARICK		
	CRLMC/1110/2025	MP		1142/2025
100	D-CRLMC/7860/2025	DEEPAK KUMAR BARIK @ DEEPAK KUMAR BARICK		
	CRLMC/1111/2025	MP		1143/2025
101	D-CRLMC/12305/2025	HRUSIKESH PRADHAN	SUSANTA KUMAR BARAL	
	CRLMC/ /	MP		1144/2025
102	D-CRLMC/12358/2025	BASANTA KUMAR PAUL	NIRANJAN LENKA	
	CRLMC/ /	MP		1145/2025
103	D-CRLMC/12361/2025	SANTOSH KUMAR SAHU	NIRANJAN LENKA	
	CRLMC/ /	MP		1146/2025
104	D-CRLMC/12366/2025	NIGAMA PRASAD PATHY	LALIT KUMAR MAHARANA	
	CRLMC/ /	MP		1147/2025
105	D-CRLMC/12371/2025	BASUDEV DHAL	SUKANTA KUMAR NAYAK	
	CRLMC/ /	MP		1148/2025
106	D-CRLMC/12378/2025	TRIPURARI SAHOO	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		1149/2025
107	D-CRLMC/12388/2025	MANEE @ MANAS DALEI	ACHYUTANANDA PATTANAIAK	
	CRLMC/ /	MP		1150/2025
108	D-CRLA/12205/2025	SANJEEB MUGRI	DURGA PRASAD S.MALLICK	
	CRLA/ /	MP		1170/2025
109	D-CRLA/12205/2025	SANJEEB MUGRI	DURGA PRASAD S.MALLICK	
	CRLA/ /	MP		1171/2025
110	D-CRLA/12309/2025	MANOJ @ MAANJU NAYAK	ASHOK DAS	
	CRLA/ /	MP		1172/2025
111	D-CRLA/12309/2025	MANOJ @ MAANJU NAYAK	ASHOK DAS	
	CRLA/ /	MP		1173/2025
112	D-CRLA/461/2025	HIMANSHU KISAN	SURYAKANTA DWIBEDI	
	CRLA/35/2025	MP		1174/2025
113	D-CRLA/12353/2025	RAHIM HARIJAN	MANAS KUMAR CHAND	
	CRLA/ /	MP		1175/2025
114	D-WA/16329/2025	RITANJALI SURUJAL	RAJJEET ROY	
	WA/ /	MP		2112/2025
115	D-WA/16329/2025	RITANJALI SURUJAL	RAJJEET ROY	
	WA/ /	MP		2113/2025
116	D-WA/16330/2025	STATE OF ODISHA	AUROVINDA MOHANTY,A.S.C	
	WA/ /	MP		2114/2025
117	D-WA/16330/2025	STATE OF ODISHA	AUROVINDA MOHANTY,A.S.C	
	WA/ /	MP		2115/2025
118	D-WA/16330/2025	STATE OF ODISHA	AUROVINDA MOHANTY,A.S.C	
	WA/ /	MP		2116/2025
119	D-WA/16331/2025	STATE OF ODISHA	AUROVINDA MOHANTY,A.S.C	
	WA/ /	MP		2117/2025
120	D-WA/16331/2025	STATE OF ODISHA	AUROVINDA MOHANTY,A.S.C	
	WA/ /	MP		2118/2025

121	D-WA/16331/2025 WA/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY,A.S.C	2119/2025
122	D-WA/16332/2025 WA/ /	KARUNAKAR SETH MP	KISHORE KUMAR MISHRA	2120/2025
123	D-WA/16333/2025 WA/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY,A.S.C	2121/2025
124	D-WA/16333/2025 WA/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY,A.S.C	2122/2025
125	D-WA/16333/2025 WA/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY,A.S.C	2123/2025
126	D-WA/16334/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2124/2025
127	D-WA/16334/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	2125/2025
128	D-WA/16335/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	2126/2025
129	D-WA/16335/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	2127/2025
130	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP		2128/2025
131	D-WA/8839/2025 WA/613/2025	ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA MP	MIKARUN MOHANTY	2129/2025
132	D-WA/16569/2025 WA/ /	INDIAN OIL CORPORATION LTD., BHUBANESHWAR MP	SREEMOHANTY	2130/2025
133	D-WA/16569/2025 WA/ /	INDIAN OIL CORPORATION LTD., BHUBANESHWAR MP	SREEMOHANTY	2131/2025
134	D-WP(C)/16327/2025 WP(C)/ /	PUJA SAHOO MP	TARUNKANTA PATTNAIK	6705/2025
135	D-WP(C)/16314/2025 WP(C)/ /	PARAPATHI LACHHAMAYA MP	SRINIVAS MOHANTY	6706/2025
136	D-WP(C)/11908/2025 WP(C)/8908/2025	BRAHMANANDA NAYAK MP	SRINIBAS PARIJA	6707/2025
137	D-WP(C)/11908/2025 WP(C)/8908/2025	BRAHMANANDA NAYAK MP	SRINIBAS PARIJA	6708/2025
138	D-WP(C)/16315/2025 WP(C)/ /	M/S MAA MANGALA LABOUR SUPPLY AGENCY MP	CHINANTA KUMAR DALAI	6709/2025
139	D-WP(C)/16126/2025 WP(C)/ /	ABHIRAM SAHOO MP	ANJAN KUMAR BISWAL	6710/2025
140	D-WP(C)/16316/2025 WP(C)/ /	PURUSOTTAM DAS MP	SRINIVAS MOHANTY	6711/2025
141	D-WP(C)/15182/2025 WP(C)/10777/2025	ABHIJIT DASH MP	SOUMYA MISHRA	6712/2025
142	D-WP(C)/16346/2025 WP(C)/ /	M/S SHREE BHARAT MOTORS LIMITED MP	GOPABANDHU DASH	6713/2025
143	D-WP(C)/16347/2025 WP(C)/ /	BISWARANJAN PRADHAN MP	BIGYAN KUMAR SHARMA	6714/2025
144	D-WP(C)/16348/2025 WP(C)/ /	SURESH CHANDRA SINGBHOI MP	ARUN KUMAR PATRA	6715/2025
145	D-WP(C)/2838/2025 WP(C)/5577/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES PVT. LTD., MUMBAI MP	FERDINAND	6716/2025
146	D-WP(C)/16354/2025 WP(C)/ /	THE MANAGEMENT IN CHARGE PRESIDENTIAL OFFICE, VIKRAMA HOUSE BUILDING MP	ANAND KUMAR	6717/2025
147	D-WP(C)/16360/2025 WP(C)/ /	CHARANJIT SINGH GREWAL MP	PRATAP CHANDRA MOHAPATRA	6718/2025
148	D-WP(C)/17170/2019 WP(C)/17170/2019	SANTOSH KUMAR MOHANTY MP	M/S.MILAN KANUNGO	6719/2025
149	D-WP(C)/16361/2025 WP(C)/ /	PRASANTA SANDHA MP	SITARAM SATAPATHY	6720/2025
150	D-WP(C)/16320/2025 WP(C)/ /	SANJUKTA MAHARANA MP	SUKANTA KUMAR DALAI	6721/2025
151	D-WP(C)/21028/2022 WP(C)/21028/2022	MD. ANWAR MP		6722/2025
152	D-WP(C)/16363/2025	NARAYAN BEHERA	DEEPAK KUMAR MOHAPATRA	

	WP(C)/ /	MP		6723/2025
153	D-WP(C)/16364/2025 WP(C)/ /	SARAT NAYAK MP	SUBASH CHANDRA PUSPALAKA	6724/2025
154	D-WP(C)/16365/2025 WP(C)/ /	AJAY KUMAR DEY MP	SIDHARTHA MISHRA	6725/2025
155	D-WP(C)/12412/2025 WP(C)/8855/2025	MOTILAL SAHOO MP		6726/2025
156	D-WP(C)/16367/2025 WP(C)/ /	HEMANTA KUMAR BEHERA MP	SIDHARTHA MISHRA	6727/2025
157	D-WP(C)/16323/2025 WP(C)/ /	SUKANTI BEHERA MP	SUKANTA KUMAR DALAI	6728/2025
158	D-WP(C)/16367/2025 WP(C)/ /	HEMANTA KUMAR BEHERA MP	SIDHARTHA MISHRA	6729/2025
159	D-WP(C)/16371/2025 WP(C)/ /	SATYA PRAKASH BASTIA MP	AKSHAYA KUMAR PANDEY	6730/2025
160	D-WP(C)/15638/2025 WP(C)/10614/2025	PRASANTA KUMAR PARIDA MP	TAPAN KUMAR BISWAL	6731/2025
161	D-WP(C)/16373/2025 WP(C)/ /	HEMANTA KUMAR BEHERA MP	SIDHARTHA MISHRA	6732/2025
162	D-WP(C)/50324/2024 WP(C)/30538/2024	CHANDAN KUMAR PANDA MP	PITAMBAR BEHERA	6733/2025
163	D-WP(C)/16326/2025 WP(C)/ /	BICHITRANANDA NAYAK MP	DEVASHIS PANDA	6734/2025
164	D-WP(C)/16380/2025 WP(C)/ /	REENA MAHANANDA MP	SHASHI BHUSAN JENA	6735/2025
165	D-WP(C)/12444/2022 WP(C)/12444/2022	BIJAY KUMAR SINHA MP	BIMBISAR DASH	6736/2025
166	D-WP(C)/16370/2025 WP(C)/ /	G.MANJU SERVICES PVT. LTD. MP	SUKANTA KUMAR DALAI	6737/2025
167	D-WP(C)/6027/2022 WP(C)/6027/2022	JHARANA RANI DHANGADAMAJHI MP	SASWAT DAS	6738/2025
168	D-WP(C)/16394/2025 WP(C)/ /	SABITRI DAS MP	PRAMOD KUMAR NAYAK	6739/2025
169	D-WP(C)/6875/2018 WP(C)/6875/2018	PERSURAM GARNAIK MP	SATYA RANJAN PATI	6740/2025
170	D-WP(C)/16395/2025 WP(C)/ /	GITA DORA MP	PRATYUSHA NAIDU	6741/2025
171	D-WP(C)/7673/2023 WP(C)/7673/2023	BHARAT CHANDRA MOHANTY MP	SADASIVA PATRA 1	6742/2025
172	D-WP(C)/6430/2017 WP(C)/6430/2017	GIRIDHARI JENA MP	M/S.BHAKTAHARI MOHANTY	6743/2025
173	D-WP(C)/6430/2017 WP(C)/6430/2017	GIRIDHARI JENA MP	M/S.BHAKTAHARI MOHANTY	6744/2025
174	D-WP(C)/6430/2017 WP(C)/6430/2017	GIRIDHARI JENA MP	M/S.BHAKTAHARI MOHANTY	6745/2025
175	D-WP(C)/6430/2017 WP(C)/6430/2017	GIRIDHARI JENA MP	M/S.BHAKTAHARI MOHANTY	6746/2025
176	D-WP(C)/16401/2025 WP(C)/10992/2025	KRUSHNA PATTNAIK MP	TAPAS KUMAR JENA	6747/2025
177	D-WP(C)/13644/2025 WP(C)/ /	KAPILSHARMA @ KAPIL KUMAR SHARMA MP	BIJAYA KUMAR BEHERA	6748/2025
178	D-WP(C)/16407/2025 WP(C)/ /	BIJAYA KUMAR BEHERA MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	6749/2025
179	D-WP(C)/10678/2025 WP(C)/7701/2025	AMIT PRASAD MP	PRAKASH RANJAN BARIK	6750/2025
180	D-WP(C)/6716/2025 WP(C)/5634/2025	VANI SAHU MP		6751/2025
181	D-WP(C)/16390/2025 WP(C)/ /	PRAVASH CHANDRA MAHAPATRA MP		6752/2025
182	D-WP(C)/16414/2025 WP(C)/ /	NURSINGHA NARAYAN MOHARANA MP	SAMEER KUMAR DAS	6753/2025
183	D-WP(C)/3678/2025 WP(C)/3088/2025	KAMALAKANTA NAYAK MP	AKSHAYA KUMAR SAHOO	6754/2025

184	D-WP(C)/9869/2019 WP(C)/9869/2019	NARENDRA KUMAR ROUT MP	M/S.DINESH KUMAR PANDA	6755/2025
185	D-WP(C)/16428/2025 WP(C)/ /	SUSAMARANI SAMANTARAY MP	AKSHAYA KUMAR PANDEY	6756/2025
186	D-WP(C)/16432/2025 WP(C)/ /	ASUTOSHA BEHERA MP	BIDYADHAR MANSING	6757/2025
187	D-WP(C)/16442/2025 WP(C)/ /	KANHU CHARAN SAHOO MP	KOUSIK ANANDA GURU	6758/2025
188	D-WP(C)/24807/2022 WP(C)/24807/2022	GAJANAN HATHI MP	RASHMI RANJAN DAS	6759/2025
189	D-WP(C)/13349/2025 WP(C)/9542/2025	ASHOK KUMAR POLAI MP		6760/2025
190	D-WP(C)/3789/2024 WP(C)/6539/2024	SUNITA DASH MP	RAJESWARI DAS	6761/2025
191	D-WP(C)/10175/2025 WP(C)/7347/2025	PURNA CHANDRA BARIK MP	SATYA SINDHU KASHYAP	6762/2025
192	D-WP(C)/16454/2025 WP(C)/ /	KODANDA DHAR BAL MP	PRANAB KUMAR SAMANTRAY	6763/2025
193	D-WP(C)/16455/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECT.), TPWODIPRASANTH KUMAR NIBERGARI MP		6764/2025
194	D-WP(C)/16399/2025 WP(C)/ /	M/S KALINGA ENTERPRISES MP	CHITRASEN PARIDA	6765/2025
195	D-WP(C)/16420/2025 WP(C)/ /	JAYANTA KUMAR JENA MP	SAMARENDRA BEURA	6766/2025
196	D-WP(C)/27757/2024 WP(C)/17654/2024	PRATIMA MAHAPATRA MP	DAYANANDA MOHAPATRA(SENIOR ADV)	6767/2025
197	D-WP(C)/16472/2025 WP(C)/ /	SANJUKTA KUMARI PANDA MP	SUBHRANSU BHUSAN MOHANTY	6768/2025
198	D-WP(C)/16477/2025 WP(C)/ /	ABHIMANYU SAHOO MP	BISHNU PRASAD RATH	6769/2025
199	D-WP(C)/16478/2025 WP(C)/ /	JITENDRA THAKUR MP	SUDEEP KUMAR SARANGI	6770/2025
200	D-WP(C)/16443/2025 WP(C)/ /	MAA SANTOSHI SHG MP	SUBRAT KUMAR DAS	6771/2025
201	D-WP(C)/16481/2025 WP(C)/ /	DR. CHINMAYEE SWAIN MP	TANMAY MISHRA	6772/2025
202	D-WP(C)/11130/2025 WP(C)/7950/2025	SACHINDRA MAJHI MP	MR.P.K.PARHI DSGI, MR.S.SAMANTARAY, (MR.B.DASH AGA)	6773/2025
203	D-WP(C)/16028/2025 WP(C)/ /	SITA MUDULI MP	SHAMBHU CHARAN NATH SHARMA	6774/2025
204	D-WP(C)/16450/2025 WP(C)/ /	NAVA DIGANTA MISSION SHAKTI FEDERATION MP	BIKRAM KUMAR MAHANTA	6775/2025
205	D-WP(C)/16424/2025 WP(C)/ /	MAHALAXMI SHG,BALANGIR MP	SUBRAT KUMAR DAS	6776/2025
206	D-WP(C)/16451/2025 WP(C)/ /	BANISHREE DISTRICT MISSION SHAKTI FEDERATION MP	BIKRAM KUMAR MAHANTA	6777/2025
207	D-WP(C)/16495/2025 WP(C)/ /	AMIYA RANJAN SAHOO MP	BISWARANJAN MAHARATHA	6778/2025
208	D-WP(C)/16496/2025 WP(C)/ /	M/S. MADAN SAHU, ANGUL MP	ASIT KUMAR DASH	6779/2025
209	D-WP(C)/16498/2025 WP(C)/ /	DIPTIMAYI BEHERA MP	BISWARANJAN MAHARATHA	6780/2025
210	D-WP(C)/51952/2024 WP(C)/31611/2024	SAMIR KUMAR PATTANAİK MP	SANJAYA RATH	6781/2025
211	D-WP(C)/16499/2025 WP(C)/ /	KRUSHNA CHANDRA MEHER MP	ARUN KUMAR PATRA	6782/2025
212	D-WP(C)/16501/2025 WP(C)/ /	RANJAN KUMAR MAHAKUD MP	BISWARANJAN MAHARATHA	6783/2025
213	D-WP(C)/16502/2025 WP(C)/ /	RABINDRA KAMAR MP	BISWARANJAN MAHARATHA	6784/2025
214	D-WP(C)/16500/2025 WP(C)/ /	BIKRAM KAMAR @ BIKRAM LUHURA MP	BISWARANJAN MAHARATHA	6785/2025
215	D-WP(C)/16505/2025	AMAR SETHI	BISWARANJAN MAHARATHA	

	WP(C)/ /	MP		6786/2025
216	D-WP(C)/16506/2025	PUSPITA KUMARI NATH	ABHIRAM SWAIN	
	WP(C)/ /	MP		6787/2025
217	D-WP(C)/16453/2025	PRATIVA BLOCK LEVEL MISSION SHAKTI	REDEKUMAR MAHANTA	
	WP(C)/ /	MP		6788/2025
218	D-WP(C)/16506/2025	PUSPITA KUMARI NATH	ABHIRAM SWAIN	
	WP(C)/ /	MP		6789/2025
219	D-WP(C)/16508/2025	CHANDRAJIT NAYAK	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		6790/2025
220	D-WP(C)/16511/2025	SUBALA MAHAKUL	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		6791/2025
221	D-WP(C)/16510/2025	BINOD ROUT @ BINOD BIHARI ROUT	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		6792/2025
222	D-WP(C)/16427/2025	DISTRICT MAHILA SANCHAYIKA SANGHA	REDEKUMAR MAHANTA	
	WP(C)/ /	MP		6793/2025
223	D-WP(C)/16514/2025	DIPTIMAYEE BEHERA	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		6794/2025
224	D-WP(C)/16513/2025	PRASANNA KUMAR NAYAK	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		6795/2025
225	D-WP(C)/16522/2025	MANOJ KHILARI	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		6796/2025
226	D-WP(C)/16523/2025	RAMESH KUMAR SAHOO	SHAKTI DATTA TRIPATHY	
	WP(C)/ /	MP		6797/2025
227	D-WP(C)/16430/2025	ASHOK KUMAR JENA	MANAS RANJAN BAUG	
	WP(C)/ /	MP		6798/2025
228	D-WP(C)/16527/2025	DILESWAR MAHAKUL	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		6799/2025
229	D-WP(C)/16532/2025	SWARNA PODH	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		6800/2025
230	D-WP(C)/16539/2025	HIREN PODH	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		6801/2025
231	D-WP(C)/37197/2024	GOPAL CHANDRA SAHU	PRABODHA CHANDRA NAYAK	
	WP(C)/21798/2024	MP		6802/2025
232	D-WP(C)/16542/2025	M/S RELIBLE HI TECH PVT LTD	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		6803/2025
233	D-WP(C)/16545/2025	SARMA KHILARI	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		6804/2025
234	D-WP(C)/16546/2025	SUSHIL BAG	HARI KRUSHNA PANIGRAHI	
	WP(C)/ /	MP		6805/2025
235	D-WP(C)/4808/2025	SHYAMSUNDAR BISWAL	LAXMIKANTA MOHANTY	
	WP(C)/3969/2025	MP		6806/2025
236	D-WP(C)/16548/2025	SAPANA SETHI	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		6807/2025
237	D-WP(C)/6974/2023	PRADEEP MOHAN KHORA	MANOJ KUMAR MOHANTY	
	WP(C)/6974/2023	MP		6808/2025
238	D-WP(C)/16549/2025	BHIKARI BALABANTARAY	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		6809/2025
239	D-WP(C)/16551/2025	CHINTAMANI ROUT	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		6810/2025
240	D-WP(C)/45719/2024	M/S. KALINGA SPONGE IRON LTD.,SUNDA	ARJUN MOHAN RATH	
	WP(C)/26855/2024	MP		6811/2025
241	D-WP(C)/16555/2025	GURU CHARAN BARIK	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		6812/2025
242	D-WP(C)/16558/2025	KUMUDINI SETH	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		6813/2025
243	D-WP(C)/16560/2025	KISHORE CHANDRA PATRO	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		6814/2025
244	D-WP(C)/16563/2025	EXECUTIVE ENGINEER (ELECTRICAL) CUIL	AKKUNDRAMAHARANA	
	WP(C)/ /	MP		6815/2025
245	D-WP(C)/16562/2025	SATYABATI PODH	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		6816/2025
246	D-WP(C)/16564/2025	BABU MALIKA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		6817/2025

247	D-WP(C)/16567/2025 WP(C)/ /	SANTOSHINI BARASATIA MP	BISWARANJAN MAHARATHA	6818/2025
248	D-WP(C)/16566/2025 WP(C)/ /	BASANTA KUMAR BARAL MP	ACHYUTANANDA PATTANAIK	6819/2025
249	D-WP(C)/16534/2025 WP(C)/ /	BLOCK MISSION SHAKTI FEDERATION MP	RAJIV KUMAR MAHANTA	6820/2025
250	D-WP(C)/16573/2025 WP(C)/ /	DEEPAK AGRAWAL MP	AMIT PRASAD BOSE	6821/2025
251	D-WP(C)/16571/2025 WP(C)/ /	PURNA CHANDRA PANIGRAHI MP	BISWABIHARI MOHANTY	6822/2025
252	D-WP(C)/16574/2025 WP(C)/ /	ANASUYA PRADHAN MP	PRAKASH KUMAR MISHRA	6823/2025
253	D-WP(C)/6205/2025 WP(C)/4998/2025	DRAUPADI SAHU MP	CHITTA RANJAN PATTNAIK	6824/2025
254	D-WP(C)/16576/2025 WP(C)/ /	PREM CHAND AGRAWAL MP	AMIT PRASAD BOSE	6825/2025
255	D-WP(C)/16579/2025 WP(C)/ /	MANOJ KUMAR LATH MP	AMIT PRASAD BOSE	6826/2025
256	D-WP(C)/16581/2025 WP(C)/ /	KISHORE CHANDRA ROUT MP	AMITABH MISHRA	6827/2025
257	D-WP(C)/16583/2025 WP(C)/ /	ASHOK SAWADIA @ AGRAWAL MP	AMIT PRASAD BOSE	6828/2025
258	D-WP(C)/16587/2025 WP(C)/ /	SUNANDA PRADHAN MP	SOUMYA MISHRA	6829/2025
259	D-WP(C)/16565/2025 WP(C)/ /	SIVANAGI AGENCY MP	ATMAJIT MANMITH DAS	6830/2025
260	D-WP(C)/16588/2025 WP(C)/ /	SHYAMLAL AGRAWAL MP	AMIT PRASAD BOSE	6831/2025
261	D-WP(C)/16590/2025 WP(C)/ /	BRAHMANANDA KHILARI MP	BISWARANJAN MAHARATHA	6832/2025
262	D-WP(C)/16568/2025 WP(C)/ /	BAMAN CHARAN SETHI MP	SURESH CHANDRA DASH	6833/2025
263	D-WP(C)/16591/2025 WP(C)/ /	BIJAY KUMAR AGRAWAL MP	AMIT PRASAD BOSE	6834/2025
264	D-WP(C)/16592/2025 WP(C)/ /	M/S. DEEPAK M.VAJIR AND SONS, SUNDER MP	CHITTA RANAJAN DAS	6835/2025
265	D-WP(C)/16537/2025 WP(C)/ /	DIGAMBAR PUHAN MP	SANJIB MOHANTY	6836/2025
266	D-WP(C)/16597/2025 WP(C)/ /	M/S.DEEPAK MANOHARLAL VAJIR (H.U.F. MP	CHITTA RANAJAN DAS	6837/2025
267	D-WP(C)/16604/2025 WP(C)/ /	ANJAN KUMAR JENA MP	DEBADEEPTA SAHOO	6838/2025